

ORISSA HIGH COURT

FILING REPORT AS ON :29/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/45813/2024	AMRUT KUMAR PANI VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// () //	
2	D-BLAPL/32479/2024	RADHAKANTA SUNA VS STATE OF ODISHA	SURENDRA MOHANTY VS	KHETRARAJPUR /121 /2022 () //	AOR20220001301C202400025
3	D-BLAPL/32480/2024	AMJAD KHAN VS STATE OF ODISHA	RASHMI RANJAN PATTANAİK VS	// () //	AOR20230000544C202400022
4	D-BLAPL/32481/2024	PINKU TAREI VS STATE OF ODISHA	OM PRAKASH SARAN VS	MOTANGA /303 /2023 () //	AOR20220000371C202400092
5	D-BLAPL/32489/2024	BASUDEV BEHERA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	CYBER CRIME AND E.O, BALASORE /38 /2024 () //	
6	D-BLAPL/32490/2024	ANKIT PANDIT VS STATE OF ODISHA	AJIT KUMAR RAUT VS	//0 () //	
7	D-BLAPL/32492/2024	ANGADA DIGAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	SARANGADA /57 /2023 () //	
8	D-BLAPL/32493/2024	SATIA KISAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	LAIKERA /4 /2024 () //	
9	D-BLAPL/32495/2024	MANOJ SUTAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAİK VS	MALKANGIRI /760 /2023 () //	
10	D-BLAPL/32496/2024	MANOJ SUTAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAİK VS	MALKANGIRI /759 /2023 () //	
11	D-BLAPL/32497/2024	MANOJ SUTAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAİK VS	MALKANGIRI /386 /2024 () //	

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12	D-BLAPL/32498/2024	JAKIR HOSSAIN MALLICK VS STATE OF ODISHA	BIKASH KARNA VS	// () //	
13	D-BLAPL/32499/2024	SURYA @ SURYAKANTA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	AMBABHONA /181 /2023 () //	
14	D-BLAPL/32502/2024	BISWANATH KHILLA VS STATE OF ODISHA	SOUMYA KANTA TRPATHY VS	ORKEL /81 /2022 () //	AOD20240000239C202400029
15	D-BLAPL/32510/2024	RABI @ RABINDRA KHANDUAL @ RABINDRANATH VS STATE OF ODISHA	HIMRINKASH SAHU VS	BELLAGUNTHA /350 /2024 () //	
16	D-BLAPL/32511/2024	SIBARAM GOUDA VS STATE OF ODISHA	RAJA PANDA VS	ASKA /774 /2023 () //	
17	D-BLAPL/32515/2024	SIBARAM GOUDA VS STATE OF ODISHA	RAJA PANDA VS	ASKA /781 /2023 () //	
18	D-BLAPL/32516/2024	SURAJ PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KEONJHAR TOWN /408 /2023 () //	
19	D-BLAPL/32517/2024	SIBARAM GOUDA VS STATE OF ODISHA	RAJA PANDA VS	ASKA /17 /2024 () //	
20	D-BLAPL/32521/2024	JYOTI PRAKASH DANDASENA VS STATE OF ODISHA	SANTOSH SAHOO VS	SARANGADA /104 /2024 () //	
21	D-BLAPL/32526/2024	TAPAN KUMAR GOUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /963 /2024 () //	
22	D-BLAPL/32529/2024	BEAUTY SRIBASTAV VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BANHARPALI /152 /2024 () //	
23	D-BLAPL/32530/2024	JITENDRA NAIK	DEEPAK KUMAR PANDA	JAGANNATHA PRASAD /369 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/32535/2024	DIPEN SANA	TUKUNA KUMAR MISHRA	KUNDEI /93 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/32537/2024	SUBASH SAGAR	TUKUNA KUMAR MISHRA	JHARIGAM /107 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/32540/2024	PRAMOD KUMAR SINGH	PARTHA SARATHI DAS	RAIRANGPUR TOWN /256 /2024	AOD20240000364C202400047
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/32541/2024	FAKA @SK. NAIMUDDIN KHAN @SK. NAIMUDDIN	PARTHA SARATHI DAS	JANKIA P.S. /281 /2024	AOD20240000364C202400046
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/32542/2024	RAJU MADKAMI	ASIT KUMAR JENA	ORKEL /289 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/32544/2024	ANANDA KHILA @ BUJI	ASIT KUMAR JENA	MOTU /106 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/32549/2024	DIPANKAR MALI @ DASARATHA	AMIT KUMAR DAS	KALIMELA /43 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/32550/2024	BIRANCHI MAHANANDIA	SAROJ KUMAR ROUTRAY	NABARANGAPUR TOWN /216 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/32552/2024	RAHUL SUNA @ ROHIT	SAROJ KUMAR ROUTRAY	NABARANGAPUR TOWN /386 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/32554/2024	PRAMITA KUMARI SABAT	BISWANATH PATNAIK	BHANJANAGAR /260 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/32563/2024	JOHAN JATIN SUNA	SAROJ KUMAR ROUTRAY	NABARANGAPUR TOWN /216 /2024	
		VS	VS	()	

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35	D-BLAPL/32571/2024	STATE OF ODISHA PARSURAM LALLIT VS	PRANAB KUMAR DAS VS	// ORKEL /34 /2023 ()	
36	D-BLAPL/32574/2024	STATE OF ODISHA KUSHA NAIK @ KANHAR @ KUSHA KANHAR VS	BISWOJEET LENKA VS	// BOUDH /234 /2020 ()	
37	D-BLAPL/32576/2024	STATE OF ODISHA PRAGYAN PRASANNA JENA @ RANJAN JENA VS	RAMESH CHANDRA MAHARANA VS	// CYBER CRIME AND ECONOMIC OFFENCES /34 /2024 ()	
38	D-BLAPL/32577/2024	STATE OF ODISHA BILU MAJHI VS	SURYAKANTA DWIBEDI VS	// LANJIGARH /62 /2024 ()	
39	D-BLAPL/32579/2024	STATE OF ODISHA MANAS PATNAYAK @ LACHU @ MANAS PATTNAIKSURYAKANTA DWIBEDI VS	VS	// BHAWANIPATNA TOWN /47 /2024 ()	
40	D-BLAPL/32583/2024	STATE OF ODISHA SURYA PRATAP SINGH THAKUR VS	SK. ZAFARULLA VS	// JHARSUGUDA /523 /2023 ()	
41	D-BLAPL/32584/2024	STATE OF ODISHA GAJENDRA GADABA VS	AMULYA RATNA PANDA VS	// PADWA /67 /2022 ()	
42	D-BLAPL/32588/2024	STATE OF ODISHA AKASH MEHER VS	JAGABANDHU SAHU VS	// BARGARH /533 /2024 ()	
43	D-BLAPL/32592/2024	STATE OF ODISHA RAHUL NAYAK VS	TANMAYA KUMAR MOHANTY VS	// //0 ()	
44	D-BLAPL/32593/2024	STATE OF ODISHA ARUN BASTIYA VS	JITENDRA SAMANTARAY VS	// BELLAGAON /103 /2024 ()	
45	D-BLAPL/32594/2024	STATE OF ODISHA SURESH HARIJAN VS	MANORANJAN PADHY VS	// BOIPARIGUDA /78 /2019 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/32597/2024	SURESH HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /98 /2018 () //	
47	D-BLAPL/32600/2024	RAHUL BAG VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BARGARH /533 /2024 () //	
48	D-BLAPL/32602/2024	PRASANNA SETHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BAGHAMARI /221 /2023 () //	
49	D-BLAPL/32604/2024	BOITA DAS VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	BARI RAMACHANDRAPUR /302 /2022 () //	
50	D-BLAPL/32608/2024	AKASH SETHY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /231 /2024 () //	
51	D-BLAPL/32610/2024	RATNAMANI NAG VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /533 /2024 () //	AOD20240000391C202400104
52	D-BLAPL/32622/2024	MUNU BEHERA VS STATE OF ODISHA	SALAUDDIN KHAN VS	PARJANG /276 /2024 () //	
53	D-BLAPL/32623/2024	SANTOSH DALAI @ SANTOSH KUMAR DALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /138 /2023 () //	
54	D-BLAPL/32624/2024	SANTOSH DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DABUGAM /173 /2024 () //	
55	D-BLAPL/32626/2024	AMJAD KHAN @ AMZAD KHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /351 /2023 () //	AOR20220001247C202400010
56	D-BLAPL/32628/2024	BIBEK PATANAİK @ BIBEK PATTNAİK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /347 /2024 () //	
57	D-BLAPL/32629/2024	SANKARSAN DALEI	PANCHANAN PANIGRAHI	BHUBAN /388 /2024	AOD20240000001C202400331

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58	D-BLAPL/32630/2024	VS STATE OF ODISHA SAUNRU @ JAGDISH MURMU	VS DALIRANI BEHURAY	() // UDALA /314 /2024	
59	D-BLAPL/32632/2024	VS STATE OF ODISHA THUPUL HEMBRAM	VS DALIRANI BEHURAY	() // / /0	
60	D-BLAPL/32634/2024	VS STATE OF ODISHA THUPUL HEMBRAM	VS DALIRANI BEHURAY	() // UDALA /315 /2024	
61	D-BLAPL/32638/2024	VS STATE OF ODISHA KUNDAN MUKHI	VS JAYAKRISHNA MOHAPATRA	() // BARIPADA TOWN /565 /2024	
62	D-BLAPL/32639/2024	VS STATE OF ODISHA SUBASH BISOYI	VS SANTOSH KUMAR MAHANTY	() // TARASINGI /289 /2021	
63	D-BLAPL/32642/2024	VS STATE OF ODISHA ROHIT @ BIJAY NAIK	VS AMLAN MOHANTY	() // BOLANI /97 /2024	
64	D-BLAPL/32645/2024	VS STATE OF ODISHA RUSHIA PATRA	VS GOPAL KRISHNA NAYAK	() // JAGANNATHA PRASAD /636 /2023	
65	D-BLAPL/32646/2024	VS STATE OF ODISHA MITHUN BHOI @ PRADIP BHOI	VS AKSHAYA KUMAR SUBUDHI	() // BALIPATNA /386 /2024	
66	D-BLAPL/32654/2024	VS STATE OF ODISHA ARUN MAJHI	VS JIBAN RANJAN DASH	() // JAIPATNA /145 /2024	
67	D-BLAPL/32655/2024	VS STATE OF ODISHA SUBASH KUMAR KUANRA	VS RABI NARAYAN MISHRA	() // KHANDAGIRI P.S. /597 /2024	
68	D-BLAPL/32667/2024	VS STATE OF ODISHA AGADHU @ SATYA NARAYAN SENAPATI	VS ABHAYA KUMAR PARIDA	() // DELANGA /284 /2018	

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69	D-BLAPL/32670/2024	STATE OF ODISHA SRIDHAR GHADEI VS	BINI MISHRA VS	// NAYAGARH /149 /2024 ()	
70	D-BLAPL/32671/2024	STATE OF ODISHA SOUMYA RANJAN SWAIN VS	KULDEEP MOHANTY VS	// BARGARH /487 /2024 ()	
71	D-BLAPL/32672/2024	STATE OF ODISHA ROMANCHAL MEHER VS	AMIT PRASAD BOSE VS	// BARGARH SADAR /135 /2020 ()	
72	D-BLAPL/32677/2024	STATE OF ODISHA PRAVAT KUMAR SAHU VS	MANAS KUMAR CHAND VS	// SPL.TASK FORCE /29 /2021 ()	
73	D-BLAPL/32681/2024	STATE OF ODISHA TITAN @ TAPAS BARIK VS	ASHOK KUMAR SARANGI VS	// MANGALPUR /282 /2024 ()	
74	D-BLAPL/32683/2024	STATE OF ODISHA KUSHA MUNDA @ RUNDU VS	BIJAY KUMAR BEHERA VS	// NAYAPALLI P.S. /170 /2024 ()	
75	D-BLAPL/32684/2024	STATE OF ODISHA NAVEEN @ NAVEEN KUMAR JANGIR VS	BIDYALOK MOHAPATRA VS	// CYBER CRIME AND ECONOMIC OFFENCES /207 /2024 ()	
76	D-CMAPL/45904/2024	STATE OF ODISHA SHAKUNTALA JENA VS	ADV. VS	// // ()	
77	D-CMP/45755/2024	HIMANSU SEKHAR JENA DHAMALI PATEL VS	BIRAJA PRASANNA DAS VS	// // ()	
78	D-CMP/45848/2024	THE PLANT MANAGER, LPG BOTTLING PLANT, JHARSUGUDA RAJANIGANDHA BARIK VS	GOKHA BEHERA VS	// // ()	
79	D-CMP/45849/2024	HADU BHOI SARAT CHANDRA NAYAK VS	MAMATA MISHRA VS	// // ()	
		SRINIBAS NAYAK		//	

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80	D-CMP/45866/2024	DANDASI @ DANDAPANI SAHU VS MANOJ KUMAR SAHU	ASHUTOSH MISHRA VS	// 0 //	
81	D-CMP/45883/2024	PABITRA KUMAR BHUYAN VS GANGADHAR BHUYAN	MANOJ KUMAR PANDA VS	// 0 //	
82	D-CMP/45925/2024	UPENDRANATH ACHARYA VS DWARIKANATH ACHARYA	SUDHANSU SEKHAR JENA VS	// 0 //	
83	D-CMP/45959/2024	M/S KALINGA BUILDERS PVT.LTD.,KHURDA VS GYANA RANJAN SHARMA	SANDIPANI MISRA VS	// 0 //	
84	D-CONTC/45747/2024	MURALIDHAR BARIK VS SALINI PANDIT, I.A.S,	ADV. VS	// 0 //	
85	D-CONTC/45749/2024	RABINDRA NATH SETHI VS DR. NILAKANTHA MISHRA, DIRECTOR OF PUBLIC HEALTH, ODISHA	ADV. VS	// 0 //	
86	D-CONTC/45752/2024	SUBHANKAR DAS VS SABITA ACHARYA, V.C, UTKAL UNIVERSITY	ADV. VS	// 0 //	
87	D-CONTC/45753/2024	JOGENDRA NATH GHARAI VS SUDEEP DAKUA, ZONAL MANAGER, UCO BANK, ZONAL OFFICE, BALASORE	RABI NARAYAN BEHERA VS	// 0 //	
88	D-CONTC/45762/2024	MAHENDRA BAITHARU VS MADHUSUDAN DASH, COLLECTOR, NUAPADA	ADV. VS	// 0 //	
89	D-CONTC/45763/2024	JYOTIKANTA SENAPATY VS ARABINDA PADHI, IAS	BIKRAM KESHARI RAJ VS	// 0 //	
90	D-CONTC/45764/2024	K.SRIDEVI VS SANJAY KUMAR SWAIN, REGIONAL CHIEF CONSERVATOR OF FORESTS, BERHAMPUR CIRCLE	ADV. VS	// 0 //	
91	D-CONTC/45794/2024	TARUN KUMAR SAHU	DEBENDRA KUMAR DHAR	//	

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		VS	VS	()	
92	D-CONTC/45831/2024	VINEET BHARDWAJ, STATE MISSION DIRECTOR CUM C.E.O. ODISHA	ADV.	//	
		JAGATRAM SABAR	VS	()	
93	D-CONTC/45833/2024	SUCHITA PANI, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KALAHANDI	ADV.	//	
		SAROJ KUMAR PRADHAN	VS	()	
94	D-CONTC/45846/2024	SATYABRATA SAHU, I.A.S,	ADV.	//	
		KESHABA SETH	VS	()	
95	D-CONTC/45853/2024	ANU GARG, I.A.S,	SURENDRA KUMAR SAHOO	//	
		LAXMIDHAR PARIDA	VS	()	
96	D-CONTC/45865/2024	SALINI PANDIT, I.A.S,	ADV	//	AOR20220001611C202400048
		SURUCHI AMANTA	VS	()	
97	D-CONTC/45897/2024	SATYABRATA SAHU, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.	ADV.	//	
		GUNABATI DEI	VS	()	
98	D-CONTC/45911/2024	RADHAKANTA CHHATRI, DISTRICT EDUCATION OFFICER	ADV.	//	
		SUKHENDU MAJUMDAR	VS	()	
99	D-CONTC/45920/2024	ARAVIND AGRAWAL, I.A.S,	ADV.	//	
		DALIRANI SAHU	VS	()	
100	D-CONTC/45926/2024	DR.RADHAKANTA GADTIA, D.E.O	ADV.	//	
		JAYANTI MOHANTY	VS	()	
101	D-CONTC/45932/2024	DR. ARTABANDHU NAYAK, DIRECTOR OF NURSING,	ADV.	//	
		RAJANIKANTA PANI	VS	()	
102	D-CRLA/32478/2024	BIJAYA KUMAR MOHAPATRA, DIRECTOR, HEALTH SERVICES, ODISHA	SAROJ KUMAR PADHY	//	BHATILI /146 /2022
		BIJAYA KUMAR NAIK	VS	()	

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103	D-CRLA/32531/2024	STATE OF ODISHA SAROJ MAHAL VS	MANORANJAN KHATUA VS	// BALICHANDRAPUR /125 /2019 ()	
104	D-CRLA/32543/2024	STATE OF ODISHA PRAVAT KUMAR DAS VS	BINI MISHRA VS	// EOW,BHUBANESWAR /26 /2018 ()	
105	D-CRLA/32548/2024	STATE OF ODISHA(EOW) KUMARI MOHANTY VS	AMITAV TRIPATHY VS	// ODAGAON /109 /2021 ()	
106	D-CRLA/32553/2024	STATE OF ODISHA BIPIN NAYAK VS	SAROJ KUMAR PADHY VS	// JEYPORE MAHILA /39 /2021 ()	
107	D-CRLA/32614/2024	STATE OF ODISHA SHANKAR NAIK VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR /38 /2021 ()	
108	D-CRLMA/32596/2024	STATE OF ODISHA PABITRA SATAPATHY VS	AMLAN SHAKTI PAUL VS	// / /0 ()	
109	D-CRLMA/32598/2024	STATE OF ODISHA BIPIN SATAPATHY VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /153 /2023 ()	
110	D-CRLMA/32652/2024	STATE OF ODISHA PITABAS NAYAK VS	DEBASIS SARANGI VS	// KASHIPUR /101 /2023 ()	
111	D-CRLMC/32483/2024	STATE OF ODISHA ITISHREE MALLICK VS SANTI DEI	BIBHUTI BHUSAN MISHRA (2) VS	// // ()	AOD20240000951C202400001
112	D-CRLMC/32484/2024	STATE OF ODISHA VAKLU @ SANJEEB KUMAR MOHANTY VS	KUMAR KASHYAP VS	// BASTA /271 /2022 ()	AOR20230000401C202400029
113	D-CRLMC/32485/2024	STATE OF ODISHA SATYANARAYAN NAIK @ SATAYA NARYAN NAYAK VS STATE OF ODISHA	KANAKI KANTA MAHAPATRA VS	// JARADA /204 /2023 ()	

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114	D-CRLMC/32486/2024	AMULYA BADASETH @ ELIYA BADASETH VS STATE OF ODISHA	MAHES DAS VS	BAMUNIGAM /26 /2012 () //	
115	D-CRLMC/32503/2024	JAYAPRAKASH DASH @ JAYAPRAKASHA VS STATE OF ODISHA	ARIJEET MISHRA VS	BANKI /260 /2016 () //	
116	D-CRLMC/32504/2024	GOLAPI RAY VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	ORKEL /163 /2023 () //	
117	D-CRLMC/32513/2024	T.DEVI VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	MUDULIPODA /45 /2020 () //	
118	D-CRLMC/32533/2024 CRLMC/4101/2024	PRASANTA MUDULI VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	NIMAPADA /232 /2020 J.M.F.C.,NIMAPARA(Puri) GR/0000598/2020	
119	D-CRLMC/32534/2024	PARTHA SARATHI DAS VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	BADAMBADI /214 /2015 () //	
120	D-CRLMC/32560/2024	NABA KISHORE NIK VS SANJAY KUMAR PANDEY	PABITRA KUMAR NAYAK VS	/ /0 () //	
121	D-CRLMC/32565/2024	BIKASH KUMAR BEHERA VS PRIYANKA NATH	PARTHA SARATHI DAS VS	// () //	AOD20240000364C202400045
122	D-CRLMC/32569/2024	SOU MENDRA MOHAPATRA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	LINGARAJ P.S. /96 /2024 () //	
123	D-CRLMC/32575/2024	PURNA CHANDRA PANDA VS UNION OF INDIA(ED)	BINI MISHRA VS	/ /0 () //	
124	D-CRLMC/32591/2024	ASHOK KUMAR PANIGRAHI VS STATE OF ODISHA	JNANINDRA PANI VS	/ /0 () //	
125	D-CRLMC/32599/2024	JITU@JEETU BHOI	SARAT KUMAR JENA	ATTABIRA /316 /2022	

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		VS	VS	()	
126	D-CRLMC/32611/2024	STATE OF ODISHA AKSHAY MISHRA	RASHMI RANJAN SINHA	// TIRTOL /337 /2024	
		VS	VS	()	
127	D-CRLMC/32619/2024	STATE OF ODISHA PURNA CHANDRA BARIK	RAVI SHANKAR SAMAL	// / /0	
		VS	VS	()	
128	D-CRLMC/32631/2024	STATE OF ODISHA RISE PRADHAN	SUSANTA KUMAR MISHRA	// G.UDAYAGIRI /6 /2014	
		VS	VS	()	
129	D-CRLMC/32633/2024	STATE OF ODISHA NARASINGHA KHEMUNDU	ACHYUTANANDA PATTANAIAK	// BOIPARIGUDA /252 /2022	
		VS	VS	()	
130	D-CRLMC/32649/2024	STATE OF ODISHA PRATAP KUMAR DALEI	SUBHRAJIT SAHOO	// KHURDA P.S. /338 /2004	
		VS	VS	()	
131	D-CRLMC/32659/2024	STATE OF ODISHA JYOTI RANJAN NANDA	BYOMOKESH SAHOO	// RENGALI (SAMBALPUR) /3 /2019	
		VS	VS	()	
132	D-CRLMC/32662/2024	STATE OF ODISHA YUDHISTHIR JENA @ MANGARAJ	HRUDANANDA MOHAPATRA	// DELANGA /101 /2019	
		VS	VS	()	
133	D-CRLMC/32682/2024	STATE OF ODISHA SABYASACHI PANDA	MANAS KUMAR CHAND	// TUMUDIBANDHA /37 /2008	
		VS	VS	()	
134	D-CRLMP/32488/2024	STATE OF ODISHA PRADEEP KUMAR SWAIN	RAKESH KUMAR MALLICK	// / /0	
		VS	VS	()	
135	D-CRLMP/32520/2024	STATE OF ODISHA SANDEEP KUMAR SAHOO	SAROJ KUMAR MISHRA	// / /	AOD20240000678C202400016
		VS	VS	()	
136	D-CRLMP/32578/2024	STATE OF ODISHA DAMAYANTI PRUSTY	NILA MADHAB PRAHARAJ	// / /0	
		VS	VS	()	

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137	D-CRLMP/32581/2024	STATE OF ODISHA BULU SETHI @ A.BULU SETHI VS	SANTOSH KUMAR MAHANTY VS	// /0 ()	
138	D-CRLMP/32609/2024	STATE OF ODISHA DURYODHAN DAS VS	BHABANI SANKAR MISHRA VS	// BADACHANA /386 /2024 ()	
139	D-CRLMP/32627/2024	STATE OF ODISHA PANCHANAN SAHU VS	SANJIB KUMAR BHANJADEO VS	// /0 ()	
140	D-CRLMP/32640/2024	STATE OF ODISHA MANJU MADHI VS	SUKANTA KUMAR NAYAK VS	// /0 ()	
141	D-CRLREV/32518/2024	STATE OF ODISHA ASHOK KUMAR SAHOO VS	BIBEKANANDA MAHAPATRA VS	// /0 ()	
142	D-CRLREV/32525/2024	STATE OF ODISHA HARI @ HARIHAR NAYAK VS	AMITAV TRIPATHY VS	// SARANAKUL /18 /2006 ()	
143	D-CRLREV/32648/2024	STATE OF ODISHA SAROJ MAHARANA @ MOHARANA VS	LAXMIDHAR MAHAPATRA VS	// BERHAMPUR SADAR /19 /2020 ()	
144	D-CRLREV/32653/2024	STATE OF ODISHA SATYANANDA BARIK VS	PITAMBAR JENA VS	// TURUMUNGA /76 /2024 ()	
145	D-CRLREV/32656/2024	STATE OF ODISHA SANDEEP MITRA VS PRIYA PAUL	KALPATARU MISHRA VS	// /0 //	
146	D-FAO/45852/2024	MANAGER LEGAL, M/S. CHOLA MS GENERAL INSURANCE CO. LTD., BBSR VS CHAGALA NAYAK	VS VS	// /0 //	
147	D-FAO/45859/2024	THE MANAGER, M/S MAGMA HDI GENERAL INSURANCE CO. LTD., BBSR VS JHUNU DAS	VS VS	// /0 //	

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148	D-FAO/45864/2024	MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD., BBSR VS SATYABRATA URMA	VS	// ()	
149	D-FAO/45868/2024	SURESH KUMAR DASH VS STATE OF ODISHA	SURYAKANTA DASH VS	// ()	AOR20220004106C202400024
150	D-FAO/45879/2024	MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD., BBSR VS SUBASH BEHERA	VS	// ()	
151	D-ITA/45740/2024	M/S JAGANNATH CONSTRUCTION,RAYGADA VS UNION OF INDIA	JAGAMOHAN PATTANAIAK VS	// ()	AOR20220001586C202400048
152	D-MACA/45751/2024	KABITA KUNWAR VS SUSHAMA GARANAIAK	BIRANCHI NARAYAN RATH VS	// ()	
153	D-MACA/45757/2024	MANAGER(T.P.HUB), M/S. ORIENTAL INSURANCE COMPANY LTD., BBSR VS PUSPANJALI BAG	VS	// ()	
154	D-MACA/45765/2024	ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS SADHANA PRAMANICK	G.P.DUTTA VS	// ()	
155	D-MACA/45779/2024	B.M., ORIENTAL INSURANCE CO.LTD., BALANGIR VS BILASHINI CHAND	G.P.DUTTA VS	// ()	
156	D-MACA/45790/2024	B.M., ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS GEETA PANDU	G.P.DUTTA VS	// ()	
157	D-MACA/45801/2024	D.M., ORIENTAL INSURANCE CO.LTD., BALASORE VS BASANTI SETHI	G.P.DUTTA VS	// ()	
158	D-MACA/45806/2024	LEGAL MANAGER, H.D.F.C. ERGO GENERAL INSURANCE COMPANY LTD., CUTTACK VS RINA SETHI	G.P.DUTTA VS	// ()	
159	D-MACA/45812/2024	D.M., NEW INDIA ASSURANCE CO.LTD., SUNDARGARH VS	G.P.DUTTA	//	

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		VS	VS	0	
160	D-MACA/45820/2024	KUMAR BARLA D.M., NEW INDIA ASSURANCE CO.LTD., SUNDARGARH	G.P.DUTTA	//	
		VS	VS	0	
161	D-MACA/45827/2024	BIJAY KUMAR LAKRA D.M., ORIENTAL INSURANCE CO.LTD., BBSR	G.P.DUTTA	//	
		VS	VS	0	
162	D-MACA/45837/2024	DAITARY PATTNAIK RAGHUNATH MEHER	NALINI KANTA DASH	//	
		VS	VS	0	
163	D-MACA/45840/2024	ANNAPURNA SAHU PREMSING GILL @ PREM SINGH	JAGABANDHU SAHU	//	
		VS	VS	0	
164	D-MACA/45841/2024	BISWA RANJAN DAS AUTHORIZED SIGNATORY, ORIENTAL INSURANCE CO.LTD., TANGUL	G.P.DUTTA	//	
		VS	VS	0	
165	D-MACA/45851/2024	RAMITA BHOI THE MANAGER (T.P. HUB), M/S ORIENTAL INSURANCE CO. LTD., BBSR	G.P.DUTTA	//	
		VS	VS	0	
166	D-MATA/45889/2024	PUSPANJALI BAG SUBRAT KUMAR PATRO	SANTOSH KUMAR MAHANTY	//	
		VS	VS	0	
167	D-MATA/45947/2024	SIBANI GANTAYAT AMARNATH PATRA	AJAYA KUMAR PRADHAN	//	
		VS	VS	0	
168	D-RPFAM/45929/2024	PREETI PRUSTY GANESH MAHKUD @ GANESH PRASAD MAHAKUD	VIJAYA KAR	//	
		VS	VS	0	
169	D-RSA/45787/2024	DIPTIMAYEE MAHAKUND SANGEETA DEVI	ARUN KUMAR MISHRA 2	//	
		VS	VS	0	
170	D-RSA/45814/2024	PRAKASH CHANDRA PANI BIJAYA MEHER	TIKERAM MEHER	//	
		VS	VS	0	

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171	D-RSA/45858/2024	APURBA MEHER RABEYA KHATOON VS BHADRAK MUNICIPALITY	SAMIR KUMAR MISHRA (SR.ADV.) VS	// // 0 //	
172	D-RSA/45923/2024	BIRENDRA GARTIA VS STATE OF ODISHA	VIJAYA KAR VS	// 0 //	
173	D-RSA/45935/2024	M/S GENERAL TRADERS,GANJAM VS HANSANATH FLOUR MILL,CUTTACK	NARENDRA KUMAR SAHOO VS	// 0 //	
174	D-RSA/45940/2024	BARJU JENA VS MALATI JENA	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// 0 //	
175	D-RSA/45957/2024	KARUNAKAR PRUSTY VS RUKMANI BEHERA	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// 0 //	
176	D-SAO/45782/2024	MOHAMMAD TAJUDDIN SABIR VS DEVI PRASAD PATNAIK	PRATYUSHA NAIDU VS	// 0 //	
177	D-TRP(C)/45785/2024	SONALI NAYAK VS GANGADHARA BEHERA	VIVEKANANDA JENA VS	// 0 //	
178	D-TRP(C)/45930/2024	SAGAR TANAYA GAHANA VS DIPU RANJAN GUIN	SUKANTA KUMAR NAYAK VS	// 0 //	
179	D-WA/45728/2024	STATE OF ODISHA VS RAMESH CHANDRA HATI	DEBASIS NAYAK, A.G.A. VS	// 0 //	LOD20240000194C202400197
180	D-WA/45730/2024	STATE OF ODISHA VS HARAMOHAN PARIDA	DEBASIS NAYAK, A.G.A. VS	// 0 //	LOD20240000200C202400174
181	D-WA/45732/2024	STATE OF ODISHA VS AKSHYA PRADHAN	MALAY KETAN BALABANTRAY, A.G.A. VS	// 0 //	LOD20240000200C202400175

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182	D-WA/45733/2024	STATE OF ODISHA VS ANANDI CHARAN NAYAK	DEBASIS MOHAPATRA, A.S.C. VS	// ()	LOD20240000172C202400247
183	D-WA/45734/2024	STATE OF ODISHA VS KABITANJALI SISUGOSWAMI	HARI KRUSHNA PANIGRAHI, A.S.C. VS	// ()	LOD20240000172C202400248
184	D-WA/45741/2024	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	JAGAMOHAN PATTANAİK VS	// ()	AOR20220001586C202400047
185	D-WA/45778/2024	STATE OF ODISHA VS TANAYA NAIK	LALATENDU SAMANTARAY, A.G.A. VS	// ()	LOD20240000194C202400198
186	D-WA/45795/2024	STATE OF ODISHA VS AJAYA KAR	SURYA NARAYAN PATNAİK,A.G.A VS	// ()	LOD20240000194C202400199
187	D-WA/45797/2024	STATE OF ODISHA VS MAHESWAR MALLICK	UTTAM KUMAR SAHOO,A.S.C VS	// ()	LOD20240000200C202400176
188	D-WA/45821/2024	STATE OF ODISHA VS SRIDHAR SAHOO	SURYA NARAYAN PATTANAİK,A.G.A VS	// ()	LOD20240000194C202400200
189	D-WA/45823/2024	STATE OF ODISHA VS PRAMOD KUMAR BARAD	LALATENDU SAMANTARAY,A.G.A VS	// ()	LOD20240000194C202400201
190	D-WA/45825/2024	STATE OF ODISHA VS AKHAYA KUMAR SAHU	UTTAM KUMAR SAHOO,A.S.C VS	// ()	LOD20240000172C202400249
191	D-WA/45880/2024	ODISHA LEGISLATIVE ASSEMBLY, BBSR VS SATYAJIT BASTI	AMITABH MISHRA VS	// ()	
192	D-WP(C)/45716/2024	DR SASMITA MAHAPATRA VS UNION OF INDIA	RANJIT MOHANTY VS	// ()	AOD20240000639C202400023
193	D-WP(C)/45717/2024	BISWANATH MAHADEV BIJE	MANMAYA KUMAR DASH	//	AOR20220004309C202400027

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		VS	VS	()	
		COMMISSIONER OF ENDOWMENTS		//	
194	D-WP(C)/45718/2024	NIRANJAN NAYAK	BIBHU PRASAD DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/45719/2024	M/S. KALINGA SPONGE IRON LTD.,SUNDARGARH	GOURI MOHAN RATH	//	AOR20220001651C202400026
	WP(C)/26855/2024	VS	VS	()	
		ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP.,KHURDA		//	
196	D-WP(C)/45720/2024	GOPINATHPUR GRAM PANCHAYAT	SUKANTA KUMAR DALAI	//	AOD20240000306C202400074
	WP(C)/26834/2024	VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/45721/2024	PRATIMA MOHANTY	DEEPAK KUMAR PANI	//	AOR20220004106C202400026
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/45722/2024	BABANATH SAHU	SIDHARTH PRASAD DAS	//	AOR20220001597C202400145
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/45723/2024	DAMODAR DAS	SUKANTA KUMAR DALAI	//	AOD20240000306C202400077
		VS	VS	()	
		UNION OF INDIA		//	
200	D-WP(C)/45724/2024	RITARANI MUDULI	SUKANTA KUMAR DALAI	//	AOD20240000306C202400078
	WP(C)/26854/2024	VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/45725/2024	SUBASH CHANDRA PANGI	SUKANTA KUMAR DALAI	//	AOD20240000306C202400075
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/45726/2024	JHANSI RANI BOSI	SUKANTA KUMAR DALAI	//	AOD20240000306C202400076
	WP(C)/26833/2024	VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/45727/2024	ASTARANG SANSKRIT HIGHER SECONDARY SCHOOL	SWAPNIL ROY	//	AOR20220001600C202400074
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/45729/2024	M/S. SUSANTA KUMAR PANDA	DAITARI BEHERA	//	
		VS	VS	()	

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205	D-WP(C)/45731/2024	JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST TERRITORIAL RANGE, JAJPUR SONALI BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
206	D-WP(C)/45735/2024	M/S. SUSANTA KUMAR PANDA VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST TERRITORIAL RANGE, JAJPUR	DAITARI BEHERA VS	// 0	
207	D-WP(C)/45736/2024	M/S. RABINDRANATH PANDA VS ADDL. COMMISSIONER OF STATE TAX (APPEAL), CT AND GST TERRITORIAL RANGE, KORAPUT	ITISHREE TRIPATHY VS	// 0	
208	D-WP(C)/45737/2024	ASITA KUMAR NAYAK VS STATE OF ODISHA	SARADA DASH VS	// 0 //	
209	D-WP(C)/45738/2024	M/S. FAYAJ INFRATECH PRIVATE LTD., BBSR VS UNION OF INDIA	ITISHREE TRIPATHY VS	// 0 //	
210	D-WP(C)/45739/2024	ASITA KUMAR NAYAK VS STATE OF ODISHA	SARADA DASH VS	// 0 //	
211	D-WP(C)/45742/2024	TRUPTIMAYEE BHOI VS CHAKRAPANI SAHOO	SUPRIYO RANJAN MAHAPATRA VS	// 0 //	AOR20220001684C202400006
212	D-WP(C)/45743/2024	LAXMI CHAND DEY VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BHUBANESWAR	JAGAMOHAN PATTANAİK VS	// 0 //	AOR20220001586C202400046
213	D-WP(C)/45744/2024	M/S. PKP BUILDCON PRIVATE LTD. VS UNION OF INDIA	ITISHREE TRIPATHY VS	// 0 //	
214	D-WP(C)/45745/2024	BHARAT CHANDRA SAHOO VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //	
215	D-WP(C)/45746/2024	JAGAMOHAN PRADHAN VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //	

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216	D-WP(C)/45748/2024	PUSPALATA MOHAPATRA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //	
217	D-WP(C)/45750/2024	SANJUKTA DEBATA VS DEBTS RECOVERY TRIBUNAL, CUTTACK	TUSHAR KANTA NAYAK VS	// 0 //	
218	D-WP(C)/45754/2024	JOGENDRA NATH GHARAI VS THE CHAIRMAN CUM MANAGING DIRECTOR, UCO BANK, KOLKATA	RABI NARAYAN BEHERA VS	// 0 //	
219	D-WP(C)/45756/2024	NIRAKAR CHOUDHURY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
220	D-WP(C)/45758/2024	DEBENDRANATH SHARMA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
221	D-WP(C)/45759/2024	AMIYA KUMAR TRIPATHY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
222	D-WP(C)/45760/2024	RADHU PRADHAN VS THE MANAGING DIRECTOR, ODISHA STATE SEEDS CORPORATION LTD., BBSR	SHASHI BHUSAN JENA VS	// 0 //	
223	D-WP(C)/45761/2024	BALABHADRA SWAIN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
224	D-WP(C)/45766/2024	GULAM NABI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //	
225	D-WP(C)/45767/2024	RAJIB KUMAR DEHURY VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// 0 //	
226	D-WP(C)/45768/2024 WP(C)/26848/2024	SANATAN PRADHAN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
227	D-WP(C)/45769/2024	HEMANTA KUMAR BHOI	GYANA RANJAN SETHI	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/45770/2024	JYOTSHNARANI PRADHAN	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/45771/2024	PRATAP KISHOR PANDA	MANAS PATI	//	AOR20220001535C202400117
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/45772/2024	BHAGIRATHI SWAIN	GAUTAM CHARAN ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/45773/2024	PADMA CHARAN PATNAIK	MANAS PATI	//	AOR20220001535C202400120
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/45774/2024	PRADEEPTA KUMAR DASH	AMIYA KUMAR CHHATOI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/45775/2024	SUDARSAN MOHARANA	MANAS PATI	//	AOR20220001535C202400118
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/45776/2024	PRATAP KUMAR MOHINI	MANAS PATI	//	AOR20220001535C202400119
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/45777/2024	SUDAM CHANDRA KISKU	AMIYA KUMAR CHHATOI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/45780/2024	ASTARANG SANSKRIT DEGREE COLLEGE,ASTARANG	ANIL ROY	//	AOR20220001600C202400075
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/45781/2024	BIJAY BEHERA	SARAT CHANDRA MEKAP	//	
		VS	VS	()	
		THE COLLECTOR CUM DIST MAGISTRATE BALASORE		//	
238	D-WP(C)/45783/2024	SUNANDA GANTAYAT	BIRANCHI NARAYAN MAHAPATRA	//	AOR20220003569C202400040
		VS	VS	()	

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239	D-WP(C)/45784/2024	STATE OF ODISHA NILIMA BARLA @ KUJUR VS	ANURAG PATI VS	// // 0	
240	D-WP(C)/45786/2024	STATE OF ODISHA JAGADISH CHANDRA NAIK VS	SUBAS CHANDRA DAS VS	// // 0	
241	D-WP(C)/45788/2024	STATE OF ODISHA SMRUTI RANJAN BEHERA VS	PRAKASH CHANDRA DASH VS	// // 0	
242	D-WP(C)/45789/2024	STATE OF ODISHA SUNIL KUMAR BEHERA VS	PRAKASH CHANDRA DASH VS	// // 0	
243	D-WP(C)/45791/2024 WP(C)/26814/2024	STATE OF ODISHA ODISHA STATE EMPLOYEES FEDERATION, CUTTACK VS	KATYABRATA MOHANTY VS	// // 0	
244	D-WP(C)/45792/2024	STATE OF ODISHA PABITRA DASH VS	PRAKASH CHANDRA DASH VS	// // 0	
245	D-WP(C)/45793/2024	STATE OF ODISHA GOLAPALLI AMALU @ G. AMALU VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
246	D-WP(C)/45796/2024	STATE OF ODISHA BIKASH PANIGRAHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
247	D-WP(C)/45798/2024	STATE OF ODISHA RAMAKANTA BEHERA VS	PRAKASH CHANDRA DASH VS	// // 0	
248	D-WP(C)/45799/2024	STATE OF ODISHA GURU PRASAD PRADHAN VS	PRAKASH CHANDRA DASH VS	// // 0	
249	D-WP(C)/45800/2024	STATE OF ODISHA RAJIB PILA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// // 0 //	

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250	D-WP(C)/45802/2024	PRIYADARSINI PATRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
251	D-WP(C)/45803/2024	MURALI KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
252	D-WP(C)/45804/2024	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD. VS SUSHANTA KUMAR PANIGRAHI	ABINASH NAYAK VS	// 0 //	
253	D-WP(C)/45805/2024	TUKUNA CHOUDHURY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
254	D-WP(C)/45807/2024	DHUSA PARIDA VS STATE OF ODISHA	ABINASH NAYAK VS	// 0 //	
255	D-WP(C)/45808/2024	MANORANJAN BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
256	D-WP(C)/45809/2024	MD.FAZUL RAHEMAN VS STATE OF ODISHA	PRADEEP RANJAN MISHRA VS	// 0 //	
257	D-WP(C)/45810/2024	ARTATRAN BEHERA VS STATE OF ODISHA	GOKULANANDA PADHI VS	// 0 //	
258	D-WP(C)/45811/2024	NRUSINGHA BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
259	D-WP(C)/45815/2024	SUNIL KUMAR SARALIA VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //	
260	D-WP(C)/45816/2024	SUSHANTA KUMAR PRADHAN VS AUTHORIZED OFFICER, KARNATAKA BANK LTD., KOLKATA	NALINI KANTA DASH VS	// 0 //	
261	D-WP(C)/45817/2024	NAKA RAMUDU @ N.RAMUDU	BIJAYA KUMAR BEHERA 1	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/45818/2024	NALINI PRAVA MEHER	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/45819/2024	TARESWAR PAIKARAY	AMITAV DAS	//	
		VS	VS	()	
		GOVT. OF INDIA		//	
264	D-WP(C)/45822/2024	SK SIDDIQUE ALI	ALOK KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/45824/2024	PANKAJ BHUSAN BEHERA	SOUBHAGYA KUMAR DASH	//	AOD20240000239C202400030
		VS	VS	()	
		ANUPAMA BEHERA		//	
266	D-WP(C)/45826/2024	KSHETRABASI DANG	TIKERAM MEHER	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/45828/2024	JAMUNABAI SAHU @ JAMUNA SAHU	SUDEEP KUMAR SARANGI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/45829/2024	MADHUSMITA SARANGI	SAROJA KANTA SAMAL	//	
		VS	VS	()	
		ODISHA UNIVERSITY OF AGRICULTURAL AND TECHNOLOGY (OUAT) BHUBANESWAR		//	
269	D-WP(C)/45830/2024	MUKESH KUMAR SHARMA	SAIBRATA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/45832/2024	M/S BHUSHAN POWER AND STEEL LTD., SAMBALPUR	PARADA PRASANNA SARANGI	//	
		VS	VS	()	
		ODISHA ELECTRICITY REGULATION COMMISSION (OERC), BBSR		//	
271	D-WP(C)/45834/2024	DAMBARUDHAR TANDI	PRAVAT KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/45835/2024	BINAPANI SANBAD	MOHAMMED MUSTAQ ANSARI	//	
		VS	VS	()	

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273	D-WP(C)/45836/2024 WP(C)/26823/2024	STATE OF ODISHA MANOJ KUMAR OJHA VS	BINI MISHRA VS	// // ()	
274	D-WP(C)/45838/2024	THE CHAIRPERSON, ADMINISTRATIVE BUILDING PARADIP PORT AUTHORITY, JAGATSINGHPUR SHIV CHARAN PATRA VS	ANIRUDHA DAS VS	// // ()	
275	D-WP(C)/45839/2024	MAYARANI PATRA RAJENDRA DAS VS	DILIP KUMAR SAHU VS	// // ()	
276	D-WP(C)/45842/2024	STATE OF ODISHA M/S VIJOYLAXMI AGENCY, CUTTACK VS	MADHAB LAL AGARWAL VS	// // ()	
277	D-WP(C)/45843/2024	STATE TAX OFFICER, CUTTACK SANJAYA KUMAR SAHOO VS	GANGADHAR SAMAL VS	// // ()	
278	D-WP(C)/45844/2024	STATE OF ODISHA SUB-DIVISIONAL OFFICER (ELECT.), ELECTRICAL SUPPLY DIVISION, PATNODI, SAMBALPUR VS	PRASHANT KUMAR PATRA VS	// // ()	
279	D-WP(C)/45845/2024	RATNABATI PATEL BHAGYALAXMI SAHOO @ BHAGYALATA SAHOO VS	TUSAR KUMAR MISHRA VS	// // ()	
280	D-WP(C)/45847/2024	STATE OF ODISHA JAGADISH CHANDRA NAIK VS	SUBAS CHANDRA DAS VS	// // ()	
281	D-WP(C)/45850/2024	STATE OF ODISHA MANOJ PARICHHA VS	RAMESH CHANDRA OJHA VS	// // ()	
282	D-WP(C)/45854/2024	STATE OF ODISHA SANJUKTA BEHERA VS	NIRANJAN PRASAD PATRA VS	// // ()	
283	D-WP(C)/45855/2024	STATE OF ODISHA PRASHANT KUMAR PATRA VS	DEBARAJ MOHANTY VS	// // ()	
		ADDL. COMNR OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//	

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284	D-WP(C)/45856/2024	BEDABYASA NAIK VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //	
285	D-WP(C)/45857/2024	DILLIP KUMAR SWAIN VS ASSISTANT COMMISSIONER OF GST AND CENTRAL EXCISE, CUTTACK	PRANAYA KISHORE HARICHANDAN VS	// 0 //	
286	D-WP(C)/45860/2024	PITABAS BEHERA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //	
287	D-WP(C)/45861/2024	ABANI KUMAR BARAL VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
288	D-WP(C)/45862/2024	BHARAT CHANDRA MAHAKUD VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
289	D-WP(C)/45863/2024	NALINI PRAVA DEVI VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //	
290	D-WP(C)/45867/2024	SAIBALA LENKA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
291	D-WP(C)/45869/2024	ASHOK KUMAR PATRA VS VICE CHANCELLOR, UTKAL UNIVERSITY	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202400049
292	D-WP(C)/45870/2024	GHANASHYAM SAHU VS STATE OF ODISHA	SHRADHANJALI SAHOO VS	// 0 //	
293	D-WP(C)/45871/2024	PRASANT KUMAR PRAHARAJ VS STATE OF ODISHA	SHARAT KUMAR ACHARYA VS	// 0 //	
294	D-WP(C)/45872/2024	SRIDHAR BARIK VS UTKAL UNIVERSITY	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202400050
295	D-WP(C)/45873/2024	JULI MOHANTA	NIRANJAN LENKA	//	

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		VS	VS	0	
296	D-WP(C)/45874/2024	STATE OF ODISHA BHUPENDRA SINGH NOTEY	SUBHAM SHARMA	//	
		VS	VS	0	
297	D-WP(C)/45875/2024	GAGANDEEP KAUR BIJESH KUMAR SAHOO	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
298	D-WP(C)/45876/2024	STATE OF ODISHA OMM SIRIDI SAI SHG, PURI	KISHORE KUMAR MISHRA	//	
		VS	VS	0	
299	D-WP(C)/45877/2024	COLLECTOR PURI SUSIL KUMAR BISOI	JYOTI PATNAIK	//	
		VS	VS	0	
300	D-WP(C)/45878/2024	STATE OF ODISHA DURGA PRASAD NAIK	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
301	D-WP(C)/45881/2024	STATE OF ODISHA CHANDRAMANI PALEI	RABI NARAYAN BEHERA	//	
		VS	VS	0	
302	D-WP(C)/45882/2024	STATE OF ODISHA RASHMIBALA MAHANTA	ASISH KUMAR RAY	//	
		VS	VS	0	
303	D-WP(C)/45884/2024	STATE OF ODISHA YUDHISTHIRA MANGARAJ	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
304	D-WP(C)/45885/2024	STATE OF ODISHA ANNADA PRASAD TRIPATHY	AMIYA KUMAR MISHRA-2	//	
		VS	VS	0	
305	D-WP(C)/45886/2024	STATE OF ODISHA ANIL MOHAPATRA	NARAYAN PRASAD PARJIA	//	
		VS	VS	0	
306	D-WP(C)/45887/2024	STATE OF ODISHA AIIMS, BHUBANESWAR	AUROVINDA MOHANTY	//	
		VS	VS	0	

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307	D-WP(C)/45888/2024	DHARITRI SWAIN ANNADA PRASAD TRIPATHY VS STATE OF ODISHA	AMIYA KUMAR MISHRA-2 VS	// // 0 //	
308	D-WP(C)/45890/2024	SANTANU KUMAR SATPATHY VS UTKAL UNIVERSITY	SANJIB MOHANTY VS	// // 0 //	AOR20220001611C202400051
309	D-WP(C)/45891/2024	ANIL MOHAPATRA VS STATE OF ODISHA	NARAYAN PRASAD PARIJA VS	// // 0 //	
310	D-WP(C)/45892/2024	PRASANNA KUMAR DASH VS ODISHA GRAMYA BANK	ABHAYA KUMAR SHARMA VS	// // 0 //	
311	D-WP(C)/45893/2024	JAGABANDHU DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// // 0 //	
312	D-WP(C)/45894/2024	IDISH CHANDRA BHUYAN MOHAPATRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// // 0 //	
313	D-WP(C)/45895/2024	RAJENDRA NAIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // 0 //	
314	D-WP(C)/45896/2024	ANIL MOHAPATRA VS STATE OF ODISHA	NARAYAN PRASAD PARIJA VS	// // 0 //	
315	D-WP(C)/45898/2024	SARAT CHANDRA SETHI VS STATE OF ODISHA	NIHAL RATH VS	// // 0 //	
316	D-WP(C)/45899/2024	PRADEEP KUMAR CHOUDHURY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // 0 //	
317	D-WP(C)/45900/2024	KAILASH CHANDRA MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// // 0 //	

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318	D-WP(C)/45901/2024	PURNA CHANDRA KAR VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //	
319	D-WP(C)/45902/2024	KUPPILI RAJU VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
320	D-WP(C)/45903/2024	MANAS RANJAN MOHANTY VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //	
321	D-WP(C)/45905/2024	RANJIT PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //	
322	D-WP(C)/45906/2024	HEMALATA SAHOO VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //	
323	D-WP(C)/45907/2024	BISWA SHANTI MOHAPATRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
324	D-WP(C)/45908/2024	KUNI POLEI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
325	D-WP(C)/45909/2024	GOBARDHAN NAIK VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //	
326	D-WP(C)/45910/2024	RAJANEE HARICHANDAN VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
327	D-WP(C)/45912/2024	M/S S.P.P.S SYSTEMS PVT. LTD., BBSR VS STATE OF ORISSA	ANAM CHARAN PANDA VS	// 0 //	
328	D-WP(C)/45913/2024	AJAY KUMAR SETHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
329	D-WP(C)/45914/2024	SUBHADRA DAS	JAYAKRISHNA MOHAPATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/45915/2024	NALU @ LALMOHAN SINGH	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/45916/2024	GOPABANDHU SWAIN	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/45917/2024	SUJIT KUMAR NAYAK	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/45918/2024	RATAN PRAVA SHARMA	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR		//	
334	D-WP(C)/45919/2024	T.TULASI DAS	RABINDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/45921/2024	PRATIMA BHOI	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/45922/2024	PURNA CHANDRA DASH	TAPAS KUMAR ACHARYA	//	
		VS	VS	0	
		BHARAT PETROLEUM COMPANY LTD, MUMBAI		//	
337	D-WP(C)/45924/2024	PUCHA GOURI PRASAD @ P. GOURI PRASAD	RABINDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/45927/2024	MAHESWAR ROUT	SUDHANSU SEKHAR JENA	//	
		VS	VS	0	
		MANORANJAN TRIPATHY		//	
339	D-WP(C)/45928/2024	MD. IRFAN	DHIRENDRA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/45931/2024	KABITA SAHOO	PRNOY MOHANTY	//	
		VS	VS	0	

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341	D-WP(C)/45933/2024	STATE OF ODISHA HIMANSU SEKHAR BEHURA VS CHANDRABATI SAHOO	SUDHANSU SEKHAR JENA VS	// // 0	
342	D-WP(C)/45934/2024	UPENDRANATH MALLICK VS STATE OF ODISHA	PRONoy MOHANTY VS	// // 0	
343	D-WP(C)/45936/2024	ABHIJEET DAS VS STATE OF ODISHA	PRONoy MOHANTY VS	// // 0	
344	D-WP(C)/45937/2024	SANJAY JENA VS THE CHAIRMAN CUM MANAGING DIRECTOR, THE ORIENTAL INSURANCE COMPANY LTD./NEW DELHI	ACHYUTANANDA PATTANAIAK VS	// // 0	
345	D-WP(C)/45938/2024	GOURI NAIK VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// // 0	
346	D-WP(C)/45939/2024	ABHARANI DASH VS STATE OF ODISHA	PRONoy MOHANTY VS	// // 0	
347	D-WP(C)/45941/2024	MAHESH KUMAR PADHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0	
348	D-WP(C)/45942/2024	SANJAY MISHRA VS STATE OF ODISHA	SOURAV DAS VS	// // 0	
349	D-WP(C)/45943/2024	KRUSHNA NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0	
350	D-WP(C)/45944/2024	BINAY KUMAR PARIDA VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// // 0	
351	D-WP(C)/45945/2024	MANTU SASMAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0	

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352	D-WP(C)/45946/2024	BISWAJIT SAHA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //	
353	D-WP(C)/45948/2024	SUNIL KUMAR PATRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
354	D-WP(C)/45949/2024	A. VENKAR RAO VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	// 0 //	
355	D-WP(C)/45950/2024	AKSHYA KUMAR CHOUHAN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
356	D-WP(C)/45951/2024	TUKUNA NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
357	D-WP(C)/45952/2024	A.JAGADAMBA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
358	D-WP(C)/45953/2024	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
359	D-WP(C)/45954/2024	BUDU NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
360	D-WP(C)/45955/2024	UPENDRA PRADHAN VS STATE OF ORISSA	ULLASH CHANDRA MOHANTY VS	// 0 //	
361	D-WP(C)/45956/2024	KRUSHNA PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
362	D-WP(C)/45958/2024	SHEKH OWAHID JAMI VS STATE OF ODISHA	SOURAV DAS VS	// 0 //	
363	D-WP(C)/45960/2024	MANOJ SANKLECHA	JNYANANANDA PANDA	//	

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		VS	VS	()	
		GOVT. OF INDIA		//	
364	D-WPCRL/32636/2024	SUBASINI MAHARANA	SATYABRATA DASH	/ / 0	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/32482/2024	HEMANTA PATRA	SAROJ KUMAR PADHY	PUINTALA /363 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/32487/2024	BRAMHANANDA NAYAK	BIBHU PRASAD CHHUALSINGH	DARINGBADI /182 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/32491/2024	SHER KHAN PATEL	DIBYAJYOTI SAHOO	BALASORE TOWN /362 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/32494/2024	ASHIS KUMAR PADHI	PRIYA RANJAN SINGH	CUTTACK SADAR /551 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/32500/2024	DASARATH KADE	NIHAR RANJAN SAHOO	ORKEL /166 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/32501/2024	RUPADHAR KHARA	VIVEKANANDA JENA	DORAGUDA PS /123 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/32505/2024	SRIKANTA MOHANTY	ARIJEET MISHRA	BARAMBA /222 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/32506/2024	CHINMAYA KUMAR PANDA	GAUTAM CHARAN ROUT	CHANDANPUR /247 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/32507/2024	CHITARANJAN DASH	ARIJEET MISHRA	/ / 0	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/32508/2024	PABITRA RANA	SAROJ KUMAR MISHRA	KANTAMAL /83 /2020	AOD20240000678C202400015
		VS	VS	()	

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375	D-ABLAPL/32509/2024	STATE OF ODISHA PAPI PRADHAN VS	PRAKASH KUMAR MISHRA VS	// BANTALA /180 /2023 ()	
376	D-ABLAPL/32512/2024	STATE OF ODISHA CHAKRADHAR MAHALIK VS	BISWAJIT SAHOO VS	// SUKINDA /170 /2023 ()	
377	D-ABLAPL/32514/2024	STATE OF ODISHA BHIMSEN JENA @ BULU JENA VS	BIKRAM KESHARI RAJ VS	// / /0 ()	
378	D-ABLAPL/32519/2024	STATE OF ODISHA SUBINDRA SUNA VS	JNYANANANDA PANDA VS	// BISSAMCUTTACK /106 /2024 ()	
379	D-ABLAPL/32522/2024	STATE OF ODISHA BIKRAM MOHANTY VS	KSHIROD KUMAR ROUT VS	// RAJKANIKA /414 /2024 ()	
380	D-ABLAPL/32523/2024	STATE OF ODISHA PARAMESWAR MALIK@MALIKA@PAPU VS	RAJENDRA NARAYAN ROUT VS	// MANGALPUR /343 /2024 ()	AOR20220001558C202400175
381	D-ABLAPL/32524/2024	STATE OF ODISHA BISWAJIT MAHARANA @ AKHIA VS	BASUMATI PRADHAN VS	// TANGI /225 /2024 ()	
382	D-ABLAPL/32527/2024	STATE OF ODISHA HEMANTA KUMAR MAJHI @ HEMANT MAJHI VS	AMITAV TRIPATHY VS	// / /0 ()	
383	D-ABLAPL/32528/2024	STATE OF ODISHA BIRANCHI BHOI VS	DEEPAK KUMAR DAS VS	// GOP /278 /2024 ()	
384	D-ABLAPL/32532/2024	STATE OF ODISHA SIDHARTA MISHRA @ LIPUN MISHRA VS	SUMIT SEKHAR PATTANAIAK VS	// ATTABIRA /244 /2024 ()	
385	D-ABLAPL/32536/2024	STATE OF ODISHA JYOTI PRASAD BEHERA@JYOTHI VS	MRUTYUNJAYA MAHARANA VS	// BERHAMPUR CYBER CRIME /24 /2024 ()	AOR20220002077C202400054
		STATE OF ODISHA		//	

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386	D-ABLAPL/32538/2024	MAHESH BADHEI VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /386 /2024 () //	
387	D-ABLAPL/32539/2024	AHWAN KUMAR PRADHAN @ BABUL PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	ITAMATI /135 /2023 () //	
388	D-ABLAPL/32545/2024	DALI PARIDA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /118 /2021 () //	
389	D-ABLAPL/32546/2024	AKSHYA KUMAR SAHOO VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KAKATAPUR /216 /2024 () //	
390	D-ABLAPL/32547/2024	JAGANNATH MAHALIK @ KUMBHIRA VS STATE OF ODISHA	DEBASISH SAMAL VS	BALASORE SADAR /403 /2024 () //	
391	D-ABLAPL/32551/2024	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	BHUBAN MOHAN BHUYAN VS	NISCHINTAKOILI /207 /2024 () //	
392	D-ABLAPL/32555/2024	BIBHU PAIKARAY @ GYANA RANJAN PAIKARAYA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	KHURDA SADAR /250 /2024 () //	
393	D-ABLAPL/32556/2024	RANJAN SRIVASTAV @ RAJU LAL SRIVASTAV VS STATE OF ODISHA	UMAKANTA BARIK VS	RAGHUNATHPALI /482 /2024 () //	
394	D-ABLAPL/32557/2024	EKALABYA MUNA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	JAMANKIRA /15 /2024 () //	
395	D-ABLAPL/32558/2024	HITLAR SAMANTARAY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /184 /2024 () //	
396	D-ABLAPL/32559/2024	RUDRA MAHAPATRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /229 /2024 () //	
397	D-ABLAPL/32561/2024	BIGYANA BEHERA	DEEPAK KU SAHOO	PATKURA /241 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/32562/2024	BHANJA KUMAR JENA @ BHANJA KISHORE JENA	DEEPAK KU SAHOO	DERABIS /149 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/32564/2024	BHARAT NAIK @ BHARATA NAIK @ BHARATH	BIJAY KUMAR BEHERA	JAGANNATHA PRASAD /375 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/32566/2024	TUSHARKANT MOHANTY @ TUSAR KANTA MOHANTY	BIJAY KUMAR BEHERA	KHURDA SADAR /250 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/32567/2024	PAPU SAHOO	SALAUDDIN KHAN	PARJANG /464 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/32568/2024	SHADHANA MAJUMDAR	PRANAB KUMAR DAS	MALKANGIRI /589 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/32570/2024	SHAILESH KING SUBNIL	BIKRAM KESHARI RAJ	PAHALA /407 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/32572/2024	SUBASH KHURA	SUSHANTA KUMAR JOSHI	KANTABANJI /405 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/32573/2024	ANANDA HATI	SUSHANTA KUMAR JOSHI	KANTABANJI /368 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/32580/2024	DIPU @ DEEPAK BEHERA	KULDEEP MOHANTY	GANIA /88 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/32582/2024	SUSHANTA KARMI @ PICHO KARMI	SATYABRATA PANDA	GHANTAPADA /132 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/32585/2024	SRIKANTA PANIGRAHI	ABHINANDAN PRADHAN	DHENKANAL SADAR /829 /2024	
		VS	VS	()	

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409	D-ABLAPL/32586/2024	STATE OF ODISHA SHIBABRATA SWAIN VS	OM SWARUP VS	// /0 ()	
410	D-ABLAPL/32587/2024	STATE OF ODISHA KSHETRAMOHAN SWAIN VS	OM SWARUP VS	// /0 ()	
411	D-ABLAPL/32589/2024	STATE OF ODISHA VICKEY @ VICKY KUMAR YADAV VS	SATYAPADA SHARMA VS	// PLANTSITE /338 /2023 ()	AOR20220000138C202400015
412	D-ABLAPL/32590/2024	STATE OF ODISHA PUSPABATI DEI VS	OM SWARUP VS	// /0 ()	
413	D-ABLAPL/32595/2024	STATE OF ODISHA SATYA RANJAN PRUSTY VS	BISMAYA KUMAR STALIN VS	// BARIPADA TOWN /620 /2024 ()	
414	D-ABLAPL/32601/2024	STATE OF ODISHA NITYANANDA PARIDA VS	SUMANTA MALIK VS	// PANIKOILI /418 /2024 ()	
415	D-ABLAPL/32603/2024	STATE OF ODISHA BABU @SK. ISTAK VS	UPENDRA KUMAR PANDEY VS	// SECTOR-15 /134 /2024 ()	AOR20220000085C202400005
416	D-ABLAPL/32605/2024	STATE OF ODISHA PABITRA SAHU VS	PRAFULLA KUMAR KAR VS	// MUDANPUR RAMPUR /217 /2023 ()	AOD20220003518C202400010
417	D-ABLAPL/32606/2024	STATE OF ODISHA GOUTAM TRIPATHY VS	BIBHU PRASAD MOHANTY VS	// PURI SADAR /85 /2023 ()	
418	D-ABLAPL/32607/2024	STATE OF ODISHA RAKESH KUMAR ROUT @CHANDU VS	SASHIDHAR RANJIT VS	// NILGIRI /319 /2024 ()	AOR20220003954C202400004
419	D-ABLAPL/32612/2024	STATE OF ODISHA TOFAN PRADHAN VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// PURI SADAR /85 /2023 () //	

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420	D-ABLAPL/32613/2024	NARENDRA PAL @ NARENDRA KUMAR PAL VS STATE OF ODISHA	JNYANANANDA PANDA VS	BARKOTE /490 /2024 () //	
421	D-ABLAPL/32615/2024	SUSANTA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /69 /2011 () //	
422	D-ABLAPL/32616/2024	TUKUNA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /69 /2011 () //	
423	D-ABLAPL/32617/2024	DEEPAK MUNI VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /843 /2024 () //	
424	D-ABLAPL/32618/2024	SUBHRAKANTA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /342 /2024 () //	
425	D-ABLAPL/32620/2024	BIDYADHAR ROUT VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SORO /139 /2024 () //	
426	D-ABLAPL/32621/2024	TARUN KUMAR NAYAK @ ANISH VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	DARINGBADI /191 /2024 () //	
427	D-ABLAPL/32625/2024	A SURESH VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /356 /2024 () //	
428	D-ABLAPL/32635/2024	ROHIT NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /652 /2024 () //	
429	D-ABLAPL/32637/2024	PRAFULLA PRADHAN VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	PIPLI /486 /2024 () //	
430	D-ABLAPL/32641/2024	ACHUTANANDA MOHANTY @ ACHYUTANANDA MOHANTY VS STATE OF ODISHA	MONMAYACHI MISHRA VS	SIMULIA /290 /2024 () //	
431	D-ABLAPL/32643/2024	RAHUL @ BABU TANTRA @ RAKESH NAYAK	BHARAT BHUSAN ROUSTRAY	RAGHUNATHPALI /468 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/32644/2024	MALAYA SWAIN @ MALAYA KUMAR SWAIN	BISWAJIT MOHANTY	KHALLIKOTE /860 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/32647/2024	FAKIRA @ PHAKIRA PALATASINGH	ACHYUTANANDA PATTANAIAK	NIRAKARPUR /275 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/32650/2024	SANTIA @ SANTOSH KUMAR PARIDA	ACHYUTANANDA PATTANAIAK	AIR FIELD P.S. /299 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/32651/2024	GURU SWAIN @ GURU KRUSHNA SWAIN	ACHYUTANANDA PATTANAIAK	AIR FIELD P.S. /298 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/32657/2024	JHUNI MALLICK	BUDHIRAM DAS	ERASAMA /440 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/32658/2024	PAPINA MALLICK @ SUBAS CHANDRA MALLICK	BUDHIRAM DAS	ERASAMA /440 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/32660/2024	JAYANTI SRICHANDAN @ SUNDARAY	AKSHAYA KUMAR SUBUDHI	CHANDAKA P.S. /346 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/32661/2024	BAGADI RAMAKRISHNA @ R.K.BAGADI	AJIT KUMAR MOHANTY	BARGARH SADAR /116 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/32663/2024	JYOTIPRAKASH MISHRA	AKSHAYA KUMAR SAHOO	ATHAMALLIK /295 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/32664/2024	BAGADI RAMAKRISHNA @ R.K.BAGADI	AJIT KUMAR MOHANTY	SASON /91 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/32665/2024	SEBATI PATI	PRAVAT KUMAR DAS	/ /0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/32666/2024	STATE OF ODISHA JYOTI KUMAR GARG VS	PRATIK NAYAK VS	// BENTKAR (42 MOUZA) UPD CUTTACK /301 /2024 ()	
444	D-ABLAPL/32668/2024	STATE OF ODISHA PAWAN KUMAR GARG VS	PRATIK NAYAK VS	// BENTKAR (42 MOUZA) UPD CUTTACK /301 /2024 ()	
445	D-ABLAPL/32669/2024	STATE OF ODISHA KARTIK PATI @ KARTIKESWAR PATI VS	PURNA CHANDRA MOHARANA VS	// SUKINDA /318 /2024 ()	
446	D-ABLAPL/32673/2024	STATE OF ODISHA SITU NAIK VS	RONIT GHOSH VS	// KANIHA /269 /2024 ()	
447	D-ABLAPL/32674/2024	STATE OF ODISHA BABUA @ SUSHIL GUPTA VS	SUSANTA KUMAR SAHU VS	// ATTABIRA /357 /2024 ()	
448	D-ABLAPL/32675/2024	STATE OF ODISHA PABITRA KUMAR SAHU @ SAHOO @ PRATYUSH VS	DASARATHI DASH VS	// BOLAGARH P.S. /169 /2024 ()	
449	D-ABLAPL/32676/2024	STATE OF ODISHA PRABHASH KUMAR MALLICK VS	SUSANTA KUMAR SAHU VS	// ATTABIRA /337 /2024 ()	
450	D-ABLAPL/32678/2024	STATE OF ODISHA SAROJ PADHAN @ DINAMANI SAHU VS	SUSANTA KUMAR SAHU VS	// ATTABIRA /344 /2024 ()	
451	D-ABLAPL/32679/2024	STATE OF ODISHA HEMANT KUMAR MOHAPATRA VS	JAYDEEP PAL VS	// DHENKANAL TOWN /732 /2024 ()	
452	D-ABLAPL/32680/2024	STATE OF ODISHA BALAKRUSHNA SWAIN VS	BASANTA KUMAR NAYAK VS	// INFOVALLY UPD BHUBANESWAR /279 /2024 ()	
453	D-ABLAPL/32685/2024	STATE OF ODISHA SAMBHU NATH MALLIK VS	Satyajit Das VS	// NILGIRI /212 /2024 ()	
		STATE OF ODISHA		//	

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MISC CASES FILED on :29/10/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLA/41470/2024 ADMLA/ /	UNION OF INDIA, NEW DELHI MP	DIPTI RANJAN BHOKTA, C.G.C.	12/2024
2	D-ITA/45740/2024 ITA/ /	M/S JAGANNATH CONSTRUCTION, RAYGA MP	ADG AMOHAN PATTANAIAK	34/2024
3	D-ARBA/45813/2024 ARBA/ /	AMRUT KUMAR PANI MP	SUBHRANSU BHUSAN MOHANTY	37/2024
4	D-WPC(OA)/151/2017 WPC(OA)/151/2017	AKSHAYA KUMAR DAS MP	PRASANNA KUMAR SAHOO	39/2024
5	D-SAO/45782/2024 SAO/ /	MOHAMMAD TAJUDDIN SABIR MP	PRATYUSHA NAIDU	41/2024
6	D-SAO/45782/2024 SAO/ /	MOHAMMAD TAJUDDIN SABIR MP	PRATYUSHA NAIDU	42/2024
7	D-ELPET/29317/2024 ELPET/3/2024	BHAKTA CHARAN DAS MP	BIDYADHAR MISHRA (SENIOR ADV.)	79/2024
8	D-WPC(OAC)/2959/2013 WPC(OAC)/2959/2013	SAROJ KUMAR PANDA MP		88/2024
9	D-TRP(C)/45785/2024 TRP(C)/ /	SONALI NAYAK MP	VIVEKANANDA JENA	356/2024
10	D-TRP(C)/45930/2024 TRP(C)/ /	SAGAR TANAYA GAHANA MP	SUKANTA KUMAR NAYAK	357/2024
11	D-LAA/61/2006 LAA/61/2006	ZONE OFFICER, L.A MP	A.G.A.S.C	386/2024
12	D-LAA/61/2006 LAA/61/2006	ZONE OFFICER, L.A MP	A.G.A.S.C	387/2024
13	D-LAA/61/2006 LAA/61/2006	ZONE OFFICER, L.A MP	A.G.A.S.C	388/2024
14	D-LAA/41292/2024 LAA/ /	BASANTA KUMAR LENKA MP	PRANAYANEE DASMOHAPATRA	389/2024
15	D-RVWPET/45102/2024 RVWPET/ /	ASHUTOSH MOHAPATRA MP	SRIKAR KUMAR RATH	404/2024
16	D-CONTC/1063/2022 CONTC/1063/2022	PRASANT SAHOO MP		451/2024
17	D-CONTC/19582/2024 CONTC/3792/2024	SANATAN DAKUA MP		452/2024
18	D-RPFAM/43039/2024 RPFAM/ /	KRUSHNA CHANDRA SAHU MP	AMITABH MISHRA	466/2024
19	D-RPFAM/45929/2024 RPFAM/ /	GANESH MAHKUD @ GANESH PRASAD MAHAKAR MP	MAHAKAR	467/2024
20	D-MATA/60/2020 MATA/60/2020	ANURAG MISHRA MP	DEBASNAN DAS	488/2024
21	D-MATA/45889/2024 MATA/ /	SUBRAT KUMAR PATRO MP	SANTOSH KUMAR MAHANTY	489/2024
22	D-CMAPL/43860/2024 CMAPL/ /	KANHU CHARAN SAHOO MP	ADV.	543/2024
23	D-CMAPL/45904/2024 CMAPL/ /	SHAKUNTALA JENA MP	ADV.	544/2024
24	D-FAO/45852/2024 FAO/ /	MANAGER LEGAL, M/S. CHOLA MS GENERAL INSURANCE CO.LTD., BBSR MP	GENERAL INSURANCE CO.LTD., BBSR	935/2024
25	D-FAO/45859/2024 FAO/ /	THE MANAGER, M/S MAGMA HDI GENERAL INSURANCE CO.LTD., KOLKATA MP	GENERAL INSURANCE CO.LTD., KOLKATA	936/2024
26	D-FAO/45864/2024	MANAGER LEGAL, M/S. CHOLAMANDALAM GENERAL INSURANCE CO.LTD., BBSR	GENERAL INSURANCE CO.LTD., BBSR	

27	FAO/ / D-FAO/45879/2024	MP MANAGER LEGAL, M/S. CHOLAMANDALAMPUR GENERAL INSURANCE CO.LTD., BBSR	937/2024 938/2024
28	FAO/ / D-FAO/45868/2024	MP SURESH KUMAR DASH	SURYAKANTA DASH
29	FAO/ / D-FAO/45868/2024	MP SURESH KUMAR DASH	939/2024 SURYAKANTA DASH
30	FAO/ / D-FAO/45868/2024	MP SURESH KUMAR DASH	940/2024 SURYAKANTA DASH
31	FAO/ / D-CRLREV/482/2021	MP TARANI JAL@TARANI SEN JAL	941/2024 KIRTAN DANG
32	CRLREV/482/2021 D-CRLREV/896/2016	MP KARTIK JENA@KARTIK CH.JENA	1014/2024 M/S.SURYAKANTA DASH
33	CRLREV/896/2016 D-CRLREV/32518/2024	MP ASHOK KUMAR SAHOO	1015/2024 BIBEKANANDA MAHAPATRA
34	CRLREV/ / D-CRLREV/32518/2024	MP ASHOK KUMAR SAHOO	1016/2024 BIBEKANANDA MAHAPATRA
35	CRLREV/ / D-CRLREV/32525/2024	MP HARI @ HARIHAR NAYAK	1017/2024 AMITAV TRIPATHY
36	CRLREV/ / D-CRLREV/32525/2024	MP HARI @ HARIHAR NAYAK	1018/2024 AMITAV TRIPATHY
37	CRLREV/ / D-CRLREV/22856/2024	MP M.RAM MOHAN RAO	1019/2024 BISWAJIT MOHANTY
38	CRLREV/381/2024 D-CRLREV/32653/2024	MP SATYANANDA BARIK	1020/2024 PITAMBAR JENA
39	CRLREV/ / D-CRLREV/32656/2024	MP SANDEEP MITRA	1021/2024 KALPATARU MISHRA
40	CRLREV/ / D-RSA/570/2023	MP BHARATI KHUNTIA	1022/2024 SURYA KANTA PALAI
41	RSA/570/2023 D-RSA/45814/2024	MP BIJAYA MEHER	1246/2024 TIKERAM MEHER
42	RSA/ / D-RSA/23136/2024	MP SAKUNTALA BHOI	1247/2024 MANAS RANJAN SATPATHY
43	RSA/162/2024 D-RSA/44807/2024	MP TAJAMUL KHAN	1248/2024 SUKANTA KUMAR NAYAK 2
44	RSA/ / D-RSA/45923/2024	MP BIRENDRA GARTIA	1249/2024 VIJAYA KAR
45	RSA/ / D-CMP/45755/2024	MP DHAMALI PATEL	1250/2024 BIRAJA PRASANNA DAS
46	CMP/ / D-CMP/1357/2023	MP BASANTA KUMAR SAHOO	1300/2024 BHASKAR CHANDRA PANDA
47	CMP/1357/2023 D-CMP/45883/2024	MP PABITRA KUMAR BHUYAN	1301/2024 MANOJ KUMAR PANDA
48	CMP/ / D-CMP/45925/2024	MP UPENDRANATH ACHARYA	1302/2024 SUDHANSU SEKHAR JENA
49	CMP/ / D-CMP/45925/2024	MP UPENDRANATH ACHARYA	1303/2024 SUDHANSU SEKHAR JENA
50	CMP/ / D-CMP/45959/2024	MP M/S KALINGA BUILDERS PVT.LTD.,KHURD	1304/2024 SANDIPANI MISRA
51	CMP/ / D-BLAPL/16467/2024	MP SK. SAHID SALIM @ MD. SAHID SALIM	1305/2024 1405/2024
52	BLAPL/5689/2024 D-BLAPL/20808/2024	MP PARAMANANDA SATHUA	SARADA PRASAD DASH
53	BLAPL/7207/2024 D-BLAPL/29749/2024	MP MUNAWAR RAJA	1406/2024 MOHAMMED MUSTAQ ANSARI
54	BLAPL/10208/2024 D-BLAPL/11024/2022	MP AMRITA PRIYADARSHINI PATRO	1407/2024 1409/2024
55	BLAPL/11024/2022 D-BLAPL/20264/2024	MP ABHISHEK MALI	PVS NANAJI ACHARY
56	BLAPL/7475/2024 D-BLAPL/29684/2024	MP BINOD SAHU	1410/2024 ASHOK KUMAR MISRA
57	BLAPL/ / D-BLAPL/11181/2022	MP RUPESH SINGH BESRA	1411/2024 1412/2024
	BLAPL/11181/2022	MP	

58	D-BLAPL/29199/2024 BLAPL/9987/2024	SIMANCHALA SAHU @ LINGA @ SIMANCHAL SAHU MP	1413/2024
59	D-BLAPL/9369/2023 BLAPL/9369/2023	GAGAN SATAPATHY MP	1414/2024
60	D-ABLAPL/25955/2024 ABLAPL/9460/2024	RINKU SAHU MP	2359/2024
61	D-ABLAPL/24002/2024 ABLAPL/8766/2024	KESABA SAHU MP	2360/2024
62	D-ABLAPL/29402/2024 ABLAPL/10900/2024	HASRAT ALLI KHAN MP	2361/2024
63	D-ABLAPL/16380/2024 ABLAPL/5978/2024	PANKAJ KANHAR MP	2362/2024
64	D-ABLAPL/1487/2024 ABLAPL/537/2024	RANJIT KUMAR JENA @ RANJIT MP	2363/2024
65	D-ABLAPL/27410/2024 ABLAPL/10161/2024	MANJIT OJHA MP	2364/2024
66	D-ABLAPL/29845/2024 ABLAPL/11249/2024	MANU PRADHAN MP	2365/2024
67	D-ABLAPL/25150/2024 ABLAPL/9390/2024	JITENDRA NAIK @ JITU MP	2366/2024
68	D-ABLAPL/20035/2024 ABLAPL/7263/2024	PURNA CHANDRA DEY MP	2367/2024
69	D-ABLAPL/28693/2024 ABLAPL/10780/2024	PRASANTA KUMAR TRIPATHY MP	2368/2024
70	D-ABLAPL/26301/2024 ABLAPL/9734/2024	DILIP KUMAR MOHANTY MP	2369/2024
71	D-ABLAPL/28294/2024 ABLAPL/10543/2024	TUKU TRIPATHY MP	2370/2024
72	D-ABLAPL/29834/2024 ABLAPL/11068/2024	PRATAP PRADHAN MP	2371/2024
73	D-ABLAPL/29836/2024 ABLAPL/11070/2024	NIRANJAN PANDA MP	2372/2024
74	D-ABLAPL/27947/2024 ABLAPL/10300/2024	ASHIM KUMAR BEHERA @ CHANDAN BEHERA MP	2373/2024
75	D-ABLAPL/27906/2024 ABLAPL/10337/2024	TYAGI BEHERA MP	2374/2024
76	D-ABLAPL/27895/2024 ABLAPL/10296/2024	D DURGA PRASAD @DURGA DIGAL MP	2375/2024
77	D-ABLAPL/27945/2024 ABLAPL/10328/2024	SUNIL KUMAR DIGAL @SAGAR MP	2376/2024
78	D-ABLAPL/26704/2024 ABLAPL/10575/2024	MD.@MOHAMMED MOBIN@MOBIN RAZAMOHAMMED MUSTAQ ANSARI MP	2377/2024
79	D-ABLAPL/9795/2023 ABLAPL/9795/2023	ANTRAYAMI MAHARANA MP	2378/2024
80	D-ABLAPL/9795/2023 ABLAPL/9795/2023	ANTRAYAMI MAHARANA MP	2379/2024
81	D-ABLAPL/9795/2023 ABLAPL/9795/2023	ANTRAYAMI MAHARANA MP	2380/2024
82	D-ABLAPL/10693/2024 ABLAPL/3833/2024	AJAY MALIK @ BAIA MALIK MP	2381/2024
83	D-ABLAPL/29487/2024 ABLAPL/10966/2024	RAJ KUMAR BAGH MP	2382/2024
84	D-ABLAPL/27531/2024 ABLAPL/10177/2024	SHAMBHU BANCHHOR MP	2383/2024
85	D-ABLAPL/29572/2024 ABLAPL/11218/2024	LAXMIPRIYA NAYAK @ LAXMIPRIYA SWAIN MP	2384/2024
86	D-ABLAPL/21145/2024 ABLAPL/9197/2024	UTTAM MAHANTA @ UTTAM KUMAR MAHANTA MP	2385/2024
87	D-ABLAPL/19524/2024 ABLAPL/6991/2024	BHAGABAN SAHOO MP	2386/2024
88	D-ABLAPL/25666/2024 ABLAPL/9546/2024	PRAHALLAD NAIK MP	2387/2024
89	D-ABLAPL/868/2024	RUNU SAGARIA	

	ABLAPL/241/2024	MP		2388/2024
90	D-ABLAPL/11956/2024	NIRANJAN NAYAK		
	ABLAPL/4687/2024	MP		2389/2024
91	D-ABLAPL/27096/2024	HARI SWAIN @ HARIHAR		
	ABLAPL/10345/2024	MP		2390/2024
92	D-ABLAPL/31132/2024	GADADHAR GOCHHAYAT @ BABU		
	ABLAPL/11559/2024	MP		2391/2024
93	D-ABLAPL/22103/2024	BASANTA MOHANTY		
	ABLAPL/8170/2024	MP		2392/2024
94	D-ABLAPL/30133/2024	DUKHA NAYAK		
	ABLAPL/11223/2024	MP		2393/2024
95	D-ABLAPL/22186/2024	AMRUT DANSENA @ DANSANA		
	ABLAPL/8024/2024	MP		2394/2024
96	D-ABLAPL/27959/2024	AMIT BHAGAT		
	ABLAPL/10301/2024	MP		2395/2024
97	D-ABLAPL/28281/2024	MUSTAK ABID BUX		
	ABLAPL/10776/2024	MP		2396/2024
98	D-ABLAPL/29093/2024	HANU@HARESH @PRADIP KUMAR SWAIN	DOM PRAKASH SARAN	
	ABLAPL/11019/2024	MP		2397/2024
99	D-ABLAPL/28385/2024	SUDAM BEHERA	RABINDRA PRASAD PATNAIK	
	ABLAPL/10624/2024	MP		2398/2024
100	D-MACA/45751/2024	KABITA KUNWAR	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		2549/2024
101	D-MACA/45757/2024	MANAGER(T.P.HUB), M/S. ORIENTAL INSURANCE COMPANY LTD., BBSR		
	MACA/ /	MP		2550/2024
102	D-MACA/45757/2024	MANAGER(T.P.HUB), M/S. ORIENTAL INSURANCE COMPANY LTD., BBSR		
	MACA/ /	MP		2551/2024
103	D-MACA/45765/2024	ORIENTAL INSURANCE CO.LTD., SAMBALPUR	P.DUTTA	
	MACA/ /	MP		2552/2024
104	D-MACA/45765/2024	ORIENTAL INSURANCE CO.LTD., SAMBALPUR	P.DUTTA	
	MACA/ /	MP		2553/2024
105	D-MACA/45779/2024	B.M., ORIENTAL INSURANCE CO.LTD., BAGANPUR	PURTA	
	MACA/ /	MP		2554/2024
106	D-MACA/45779/2024	B.M., ORIENTAL INSURANCE CO.LTD., BAGANPUR	PURTA	
	MACA/ /	MP		2555/2024
107	D-MACA/45790/2024	B.M., ORIENTAL INSURANCE CO.LTD., SAMBALPUR	PURTA	
	MACA/ /	MP		2556/2024
108	D-MACA/45790/2024	B.M., ORIENTAL INSURANCE CO.LTD., SAMBALPUR	PURTA	
	MACA/ /	MP		2557/2024
109	D-MACA/45801/2024	D.M., ORIENTAL INSURANCE CO.LTD., BAGASORETA		
	MACA/ /	MP		2558/2024
110	D-MACA/45801/2024	D.M., ORIENTAL INSURANCE CO.LTD., BAGASORETA		
	MACA/ /	MP		2559/2024
111	D-MACA/45806/2024	LEGAL MANAGER, H.D.F.C. ERGO GENERAL INSURANCE COMPANY LTD., CUTTACK		
	MACA/ /	MP		2560/2024
112	D-MACA/45806/2024	LEGAL MANAGER, H.D.F.C. ERGO GENERAL INSURANCE COMPANY LTD., CUTTACK		
	MACA/ /	MP		2561/2024
113	D-MACA/45812/2024	D.M., NEW INDIA ASSURANCE CO.LTD., SINGDURGARH		
	MACA/ /	MP		2562/2024
114	D-MACA/45812/2024	D.M., NEW INDIA ASSURANCE CO.LTD., SINGDURGARH		
	MACA/ /	MP		2563/2024
115	D-MACA/45820/2024	D.M., NEW INDIA ASSURANCE CO.LTD., SINGDURGARH		
	MACA/ /	MP		2564/2024
116	D-MACA/45820/2024	D.M., NEW INDIA ASSURANCE CO.LTD., SINGDURGARH		
	MACA/ /	MP		2565/2024
117	D-MACA/45827/2024	D.M., ORIENTAL INSURANCE CO.LTD., BBSR	P.DUTTA	
	MACA/ /	MP		2566/2024
118	D-MACA/45827/2024	D.M., ORIENTAL INSURANCE CO.LTD., BBSR	P.DUTTA	
	MACA/ /	MP		2567/2024
119	D-MACA/45840/2024	PREMSING GILL @ PREM SINGH	JAGABANDHU SAHU	
	MACA/ /	MP		2568/2024
120	D-MACA/45840/2024	PREMSING GILL @ PREM SINGH	JAGABANDHU SAHU	
	MACA/ /	MP		2569/2024

121	D-MACA/45841/2024 MACA/ /	AUTHORIZED SIGNATORY, ORIENTAL INSURANCE CO.LTD., ANGUL MP		2570/2024
122	D-MACA/45841/2024 MACA/ /	AUTHORIZED SIGNATORY, ORIENTAL INSURANCE CO.LTD., ANGUL MP		2571/2024
123	D-MACA/45851/2024 MACA/ /	THE MANAGER (T.P. HUB), M/S ORIENTAL INSURANCE CO.LTD., MP		2572/2024
124	D-MACA/45851/2024 MACA/ /	THE MANAGER (T.P. HUB), M/S ORIENTAL INSURANCE CO.LTD., MP		2573/2024
125	D-MACA/45851/2024 MACA/ /	THE MANAGER (T.P. HUB), M/S ORIENTAL INSURANCE CO.LTD., MP		2574/2024
126	D-MACA/45851/2024 MACA/ /	THE MANAGER (T.P. HUB), M/S ORIENTAL INSURANCE CO.LTD., MP		2575/2024
127	D-MACA/1026/2017 MACA/1026/2017	DILSHAD BEGUM MP		2576/2024
128	D-MACA/303/2005 MACA/303/2005	KUNILATA PRADHAN MP	MR.J.R.DASH	2577/2024
129	D-MACA/303/2005 MACA/303/2005	KUNILATA PRADHAN MP	MR.J.R.DASH	2578/2024
130	D-MACA/303/2005 MACA/303/2005	KUNILATA PRADHAN MP	MR.J.R.DASH	2579/2024
131	D-MACA/42448/2024 MACA/ /	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD., MP	CUTTACK	2580/2024
132	D-MACA/45204/2024 MACA/ /	KAMINI SAHOO @ SAHU MP	DILLIP KUMAR MOHAPATRA	2581/2024
133	D-MACA/45227/2024 MACA/ /	PAPUNI @ TUKUNA SAHU MP	DILLIP KUMAR MOHAPATRA	2582/2024
134	D-CRLA/32478/2024 CRLA/ /	BIJAYA KUMAR NAIK MP	SAROJ KUMAR PADHY	2740/2024
135	D-CRLA/32478/2024 CRLA/ /	BIJAYA KUMAR NAIK MP	SAROJ KUMAR PADHY	2741/2024
136	D-CRLA/15144/2024 CRLA/546/2024	ARJUN JENA MP	DEBASNAN DAS	2742/2024
137	D-CRLA/15144/2024 CRLA/546/2024	ARJUN JENA MP	DEBASNAN DAS	2743/2024
138	D-CRLA/32531/2024 CRLA/ /	SAROJ MAHAL MP	MANORANJAN KHATUA	2744/2024
139	D-CRLA/32531/2024 CRLA/ /	SAROJ MAHAL MP	MANORANJAN KHATUA	2745/2024
140	D-CRLA/1039/2023 CRLA/1039/2023	RAMA@RAMA CHANDRA NAIK MP	DHIRENDRA KU. MOHAPATRA, S. PANDA, UMAKANTA BARIK	2746/2024
141	D-CRLA/32543/2024 CRLA/ /	PRAVAT KUMAR DAS MP	BINI MISHRA	2747/2024
142	D-CRLA/32543/2024 CRLA/ /	PRAVAT KUMAR DAS MP	BINI MISHRA	2748/2024
143	D-CRLA/32553/2024 CRLA/ /	BIPIN NAYAK MP	SAROJ KUMAR PADHY	2749/2024
144	D-CRLA/32553/2024 CRLA/ /	BIPIN NAYAK MP	SAROJ KUMAR PADHY	2750/2024
145	D-CRLA/31913/2024 CRLA/ /	TUSAR MISHRA MP	ABHISHEK DASH	2751/2024
146	D-CRLA/31918/2024 CRLA/ /	SANKARANARAYANAN PERIYASAMY MP	ABHISHEK DASH	2752/2024
147	D-CRLA/790/2022 CRLA/790/2022	ARJUN KHORA MP	SUBODH KUMAR MOHANTY	2753/2024
148	D-CRLA/449/2017 CRLA/449/2017	AMIT KU.BARIHA MP	BIJAYALAXMI TRIPATHY	2754/2024
149	D-CRLA/247/2022 CRLA/247/2022	KRUSHNA@SRIKRISHNA BEHERA MP	PRAVASH CHANDRA JENA	2755/2024
150	D-CRLA/248/2022 CRLA/248/2022	PAPUN@BIKRAM KESHARI BARIK MP	PRAVASH CHANDRA JENA	2756/2024
151	D-CRLA/32614/2024 CRLA/ /	SHANKAR NAIK MP	JYOTIRMAYA SAHOO	2757/2024
152	D-CRLA/32614/2024	SHANKAR NAIK	JYOTIRMAYA SAHOO	

	CRLA/ /	MP		2758/2024
153	D-CRLA/591/2013	BUDHIA @ BUDHIRAM MURMU AND OTHERS	B.S.K.ROUTRAY, MR.SUSHANT KUMAR SAMANTARAY	
	CRLA/591/2013	MP		2759/2024
154	D-CRLA/31799/2024	GURU KIRSANI	BASUDEV PUJARI	
	CRLA/ /	MP		2760/2024
155	D-CRLA/31799/2024	GURU KIRSANI	BASUDEV PUJARI	
	CRLA/ /	MP		2761/2024
156	D-CRLA/31799/2024	GURU KIRSANI	BASUDEV PUJARI	
	CRLA/ /	MP		2762/2024
157	D-CRLMC/32485/2024	SATYANARAYAN NAIK @ SATAYA NARYAN	ANANTA MAHAPATRA	
	CRLMC/ /	MP		2885/2024
158	D-CRLMC/32483/2024	ITISHREE MALLICK	BIBHUTI BUSAN MISHRA (2)	
	CRLMC/ /	MP		2886/2024
159	D-CRLMC/32486/2024	AMULYA BADASETH @ ELIYA BADASETH	MAHES DAS	
	CRLMC/ /	MP		2887/2024
160	D-CRLMC/32504/2024	GOLAPI RAY	NIHAR RANJAN SAHOO	
	CRLMC/ /	MP		2888/2024
161	D-CRLMC/32513/2024	T.DEVI	ASIT KUMAR CHAUDHURY	
	CRLMC/ /	MP		2889/2024
162	D-CRLMC/29278/2024	SUMA@SUMITRA PRADHAN@SWAIN		
	CRLMC/3754/2024	MP		2890/2024
163	D-CRLMC/28703/2024	GIRIBALA BEHERA		
	CRLMC/3696/2024	MP		2891/2024
164	D-CRLMC/32534/2024	PARTHA SARATHI DAS	MANOJ KUMAR MOHANTY (2)	
	CRLMC/ /	MP		2892/2024
165	D-CRLMC/30484/2024	DR. DEBABRATA MOHANTY	NIHAL RATH	
	CRLMC/ /	MP		2893/2024
166	D-CRLMC/32565/2024	BIKASH KUMAR BEHERA	PARTHA SARATHI DAS	
	CRLMC/ /	MP		2894/2024
167	D-CRLMC/32575/2024	PURNA CHANDRA PANDA	BINI MISHRA	
	CRLMC/ /	MP		2895/2024
168	D-CRLMC/32631/2024	RISE PRADHAN	SUSANTA KUMAR MISHRA	
	CRLMC/ /	MP		2896/2024
169	D-CRLMC/32662/2024	YUDHISTHIR JENA @ MANGARAJ	HRUDANANDA MOHAPATRA	
	CRLMC/ /	MP		2897/2024
170	D-WA/45741/2024	DILLIP KUMAR PRADHAN	JAGAMOHAN PATTANAİK	
	WA/ /	MP		7787/2024
171	D-WA/45795/2024	STATE OF ODISHA	SURYA NARAYAN PATNAİK,A.G.A	
	WA/ /	MP		7788/2024
172	D-WA/45795/2024	STATE OF ODISHA	SURYA NARAYAN PATNAİK,A.G.A	
	WA/ /	MP		7789/2024
173	D-WA/45795/2024	STATE OF ODISHA	SURYA NARAYAN PATNAİK,A.G.A	
	WA/ /	MP		7790/2024
174	D-WA/45797/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO,A.S.C	
	WA/ /	MP		7791/2024
175	D-WA/45797/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO,A.S.C	
	WA/ /	MP		7792/2024
176	D-WA/45797/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO,A.S.C	
	WA/ /	MP		7793/2024
177	D-WA/45821/2024	STATE OF ODISHA	SURYA NARAYAN PATTANAİK,A.G.A	
	WA/ /	MP		7794/2024
178	D-WA/45821/2024	STATE OF ODISHA	SURYA NARAYAN PATTANAİK,A.G.A	
	WA/ /	MP		7795/2024
179	D-WA/45821/2024	STATE OF ODISHA	SURYA NARAYAN PATTANAİK,A.G.A	
	WA/ /	MP		7796/2024
180	D-WA/45823/2024	STATE OF ODISHA	LALATENDU SAMANTARAY,A.G.A	
	WA/ /	MP		7797/2024
181	D-WA/45823/2024	STATE OF ODISHA	LALATENDU SAMANTARAY,A.G.A	
	WA/ /	MP		7798/2024
182	D-WA/45823/2024	STATE OF ODISHA	LALATENDU SAMANTARAY,A.G.A	
	WA/ /	MP		7799/2024
183	D-WA/43004/2024	ARUN K.MISHRA	SURYA NARAYAN PATNAİK	
	WA/ /	MP		7800/2024

184	D-WA/45880/2024 WA/ /	ODISHA LEGISLATIVE ASSEMBLY, BBSR AMITABH MISHRA MP	7801/2024
185	D-WA/45880/2024 WA/ /	ODISHA LEGISLATIVE ASSEMBLY, BBSR AMITABH MISHRA MP	7802/2024
186	D-WA/45880/2024 WA/ /	ODISHA LEGISLATIVE ASSEMBLY, BBSR AMITABH MISHRA MP	7803/2024
187	D-WA/45825/2024 WA/ /	STATE OF ODISHA MP	UTTAM KUMAR SAHOO,A.S.C 7804/2024
188	D-WA/45825/2024 WA/ /	STATE OF ODISHA MP	UTTAM KUMAR SAHOO,A.S.C 7805/2024
189	D-WA/45825/2024 WA/ /	STATE OF ODISHA MP	UTTAM KUMAR SAHOO,A.S.C 7806/2024
190	D-WA/45728/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A. 7807/2024
191	D-WA/45728/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A. 7808/2024
192	D-WA/45728/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A. 7809/2024
193	D-WA/45730/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A. 7810/2024
194	D-WA/45730/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A. 7811/2024
195	D-WA/45730/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A. 7812/2024
196	D-WA/45732/2024 WA/ /	STATE OF ODISHA MP	MALAY KETAN BALABANTRAY, A.G.A. 7813/2024
197	D-WA/45732/2024 WA/ /	STATE OF ODISHA MP	MALAY KETAN BALABANTRAY, A.G.A. 7814/2024
198	D-WA/45732/2024 WA/ /	STATE OF ODISHA MP	MALAY KETAN BALABANTRAY, A.G.A. 7815/2024
199	D-WA/45733/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C. 7816/2024
200	D-WA/45733/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C. 7817/2024
201	D-WA/45733/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C. 7818/2024
202	D-WA/45734/2024 WA/ /	STATE OF ODISHA MP	HARI KRUSHNA PANIGRAHI, A.S.C. 7819/2024
203	D-WA/45734/2024 WA/ /	STATE OF ODISHA MP	HARI KRUSHNA PANIGRAHI, A.S.C. 7820/2024
204	D-WA/45734/2024 WA/ /	STATE OF ODISHA MP	HARI KRUSHNA PANIGRAHI, A.S.C. 7821/2024
205	D-WA/45778/2024 WA/ /	STATE OF ODISHA MP	LALATENDU SAMANTARAY, A.G.A. 7822/2024
206	D-WA/45778/2024 WA/ /	STATE OF ODISHA MP	LALATENDU SAMANTARAY, A.G.A. 7823/2024
207	D-WA/45778/2024 WA/ /	STATE OF ODISHA MP	LALATENDU SAMANTARAY, A.G.A. 7824/2024
208	D-WP(C)/45718/2024 WP(C)/ /	NIRANJAN NAYAK MP	BIBHU PRASAD DAS 14455/2024
209	D-WP(C)/45731/2024 WP(C)/ /	SONALI BEHERA MP	LAXMIKANTA MOHANTY 14456/2024
210	D-WP(C)/45738/2024 WP(C)/ /	M/S. FAYAJ INFRA TECH PRIVATE LTD., BBSR MP	ITISHREE TRIPATHY 14457/2024
211	D-WP(C)/45744/2024 WP(C)/ /	M/S. PKP BUILD CON PRIVATE LTD. MP	ITISHREE TRIPATHY 14458/2024
212	D-WP(C)/41359/2024 WP(C)/25373/2024	ANJALI BEHERA MP	DEEPALI MAHAPATRA 14459/2024
213	D-WP(C)/45671/2024 WP(C)/ /	NIRANJAN SAHOO MP	BICHITRA NARAYANA SATAPATHY 14461/2024
214	D-WP(C)/8035/2022 WP(C)/8035/2022	M/S THE INDURE P LTD. MP	14462/2024
215	D-WP(C)/45742/2024	TRUPTIMAYEE BHOI	SUPRIYO RANJAN MAHAPATRA

	WP(C)/ /	MP		14463/2024
216	D-WP(C)/45760/2024	RADHU PRADHAN	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		14464/2024
217	D-WP(C)/45743/2024	LAXMI CHAND DEY	JAGAMOHAN PATTANAIAK	
	WP(C)/ /	MP		14465/2024
218	D-WP(C)/45719/2024	M/S. KALINGA SPONGE IRON LTD.,SUNDA	ABOLARIMOHAN RATH	
	WP(C)/26855/2024	MP		14466/2024
219	D-WP(C)/45768/2024	SANATAN PRADHAN	TUSAR KUMAR MISHRA	
	WP(C)/26848/2024	MP		14467/2024
220	D-WP(C)/15365/2014	SATYANANDA BARIK	NILAMADHAB SARKAR	
	WP(C)/15365/2014	MP		14468/2024
221	D-WP(C)/45774/2024	PRADEEPTA KUMAR DASH	AMIYA KUMAR CHHATOI	
	WP(C)/ /	MP		14469/2024
222	D-WP(C)/45720/2024	GOPINATHPUR GRAM PANCHAYAT	SUKANTA KUMAR DALAI	
	WP(C)/26834/2024	MP		14470/2024
223	D-WP(C)/45788/2024	SMRUTI RANJAN BEHERA	PRAKASH CHANDRA DASH	
	WP(C)/ /	MP		14471/2024
224	D-WP(C)/45789/2024	SUNIL KUMAR BEHERA	PRAKASH CHANDRA DASH	
	WP(C)/ /	MP		14472/2024
225	D-WP(C)/45791/2024	ODISHA STATE EMPLOYEES FEDERATIONS	SATYABRUKTA MOHANTY	
	WP(C)/26814/2024	MP		14473/2024
226	D-WP(C)/45792/2024	PABITRA DASH	PRAKASH CHANDRA DASH	
	WP(C)/ /	MP		14474/2024
227	D-WP(C)/41700/2024	NETAJI COLLEGE OF NURSING		
	WP(C)/24553/2024	MP		14475/2024
228	D-WP(C)/45798/2024	RAMAKANTA BEHERA	PRAKASH CHANDRA DASH	
	WP(C)/ /	MP		14476/2024
229	D-WP(C)/45799/2024	GURU PRASAD PRADHAN	PRAKASH CHANDRA DASH	
	WP(C)/ /	MP		14477/2024
230	D-WP(C)/45800/2024	RAJIB PILA	SUBHASREE MOHANTY	
	WP(C)/ /	MP		14478/2024
231	D-WP(C)/45804/2024	THE SAMBALPUR DISTRICT COOPERATIVE	BAJENDRA SARKAR LTD	
	WP(C)/ /	MP		14479/2024
232	D-WP(C)/45722/2024	BABANATH SAHU	SIDHARTH PRASAD DAS	
	WP(C)/ /	MP		14480/2024
233	D-WP(C)/45810/2024	ARTATRAN BEHERA	GOKULANANDA PADHI	
	WP(C)/ /	MP		14481/2024
234	D-WP(C)/43414/2024	SHRIKANTA PANDA	GOPINATH MISHRA	
	WP(C)/ /	MP		14482/2024
235	D-WP(C)/45723/2024	DAMODAR DAS	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		14483/2024
236	D-WP(C)/45815/2024	SUNIL KUMAR SARALIA	TRILOCHAN BARIK	
	WP(C)/ /	MP		14484/2024
237	D-WP(C)/45819/2024	TARESWAR PAIKARAY	AMITAV DAS	
	WP(C)/ /	MP		14485/2024
238	D-WP(C)/45829/2024	MADHUSMITA SARANGI	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		14486/2024
239	D-WP(C)/45828/2024	JAMUNABAI SAHU @ JAMUNA SAHU	SUDEEP KUMAR SARANGI	
	WP(C)/ /	MP		14487/2024
240	D-WP(C)/45724/2024	RITARANI MUDULI	SUKANTA KUMAR DALAI	
	WP(C)/26854/2024	MP		14488/2024
241	D-WP(C)/45830/2024	MUKESH KUMAR SHARMA	SAIBRATA RATH	
	WP(C)/ /	MP		14489/2024
242	D-WP(C)/36697/2022	SUBASH CHANDRA NAYAK	AUROVINDA MOHANTY	
	WP(C)/36697/2022	MP		14490/2024
243	D-WP(C)/6765/2018	DEEPAK KUMAR NAYAK	SACHIDANANDA SAHOO	
	WP(C)/6765/2018	MP		14491/2024
244	D-WP(C)/45726/2024	JHANSI RANI BOSI	SUKANTA KUMAR DALAI	
	WP(C)/26833/2024	MP		14492/2024
245	D-WP(C)/45836/2024	MANOJ KUMAR OJHA	BINI MISHRA	
	WP(C)/26823/2024	MP		14493/2024
246	D-WP(C)/45835/2024	BINAPANI SANBAD	MOHAMMED MUSTAQ ANSARI	
	WP(C)/ /	MP		14494/2024

247	D-WP(C)/45844/2024 WP(C)/ /	SUB-DIVISIONAL OFFICER (ELECT.), ELECTRICITY DIVISION, KUCHINDA, TPWODL, SAMBALPUR MP	PRASANTA KUMAR DALAI	14496/2024
248	D-WP(C)/45725/2024 WP(C)/ /	SUBASH CHANDRA PANGI MP	SUKANTA KUMAR DALAI	14497/2024
249	D-WP(C)/45845/2024 WP(C)/ /	BHAGYALAXMI SAHOO @ BHAGYALATA SAHOO MP	SUNIL KUMAR MISHRA	14498/2024
250	D-WP(C)/45855/2024 WP(C)/ /	PRASHANT KUMAR PATRA MP	DEBARAJ MOHANTY	14499/2024
251	D-WP(C)/17617/2024 WP(C)/14526/2024	MD.ZAFFAR MP	BANSHIDHAR SATAPATHY	14500/2024
252	D-WP(C)/8566/2020 WP(C)/8566/2020	PRAMODA KUMAR SATAPATHY MP	RANJIT MOHANTY	14501/2024
253	D-WP(C)/45856/2024 WP(C)/ /	BEDABYASA NAIK MP	DEVI PRASAD DASH	14502/2024
254	D-WP(C)/32288/2024 WP(C)/18225/2024	SAROJINI RAITA MP	SRINIVAS MOHANTY	14503/2024
255	D-WP(C)/45861/2024 WP(C)/ /	ABANI KUMAR BARAL MP	HRUDANANDA MOHAPATRA	14504/2024
256	D-WP(C)/45862/2024 WP(C)/ /	BHARAT CHANDRA MAHAKUD MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	14505/2024
257	D-WP(C)/45873/2024 WP(C)/ /	JULI MOHANTA MP	NIRANJAN LENKA	14506/2024
258	D-WP(C)/45875/2024 WP(C)/ /	BIJESH KUMAR SAHOO MP	KSHIROD KUMAR ROUT	14507/2024
259	D-WP(C)/45876/2024 WP(C)/ /	OMM SIRIDI SAI SHG, PURI MP	KISHORE KUMAR MISHRA	14508/2024
260	D-WP(C)/45878/2024 WP(C)/ /	DURGA PRASAD NAIK MP	KSHIROD KUMAR ROUT	14509/2024
261	D-WP(C)/45881/2024 WP(C)/ /	CHANDRAMANI PALEI MP	RABI NARAYAN BEHERA	14510/2024
262	D-WP(C)/45884/2024 WP(C)/ /	YUDHISTHIRA MANGARAJ MP	HRUDANANDA MOHAPATRA	14511/2024
263	D-WP(C)/40524/2024 WP(C)/23595/2024	DEBAJANI PRAHARAJ MP	SREEJIT MOHANTY	14512/2024
264	D-WP(C)/45887/2024 WP(C)/ /	AIIMS, BHUBANESWAR MP	AUROVINDA MOHANTY	14513/2024
265	D-WP(C)/44918/2024 WP(C)/26289/2024	PINKI MAJHI MP	SWAPNIL ROY	14514/2024
266	D-WP(C)/45892/2024 WP(C)/ /	PRASANNA KUMAR DASH MP	ABHAYA KUMAR SHARMA	14515/2024
267	D-WP(C)/45894/2024 WP(C)/ /	IDISH CHANDRA BHUYAN MOHAPATRA MP	JAJATI KESHARI KHUNTIA	14516/2024
268	D-WP(C)/45893/2024 WP(C)/ /	JAGABANDHU DAS MP	SATYAJIT MOHAPATRA (2)	14517/2024
269	D-WP(C)/45902/2024 WP(C)/ /	KUPPILI RAJU MP	MANORANJAN PADHI	14518/2024
270	D-WP(C)/45913/2024 WP(C)/ /	AJAY KUMAR SETHI MP	PRAVASH CHANDRA JENA	14519/2024
271	D-WP(C)/45914/2024 WP(C)/ /	SUBHADRA DAS MP	JAYAKRISHNA MOHAPATRA	14520/2024
272	D-WP(C)/45915/2024 WP(C)/ /	NALU @ LALMOHAN SINGH MP	BHAWANI SANKAR PANIGRAHI	14521/2024
273	D-WP(C)/34284/2024 WP(C)/21567/2024	BANDITA SINGH MP	BIBEKANANDA BHUYAN	14522/2024
274	D-WP(C)/45921/2024 WP(C)/ /	PRATIMA BHOI MP	KSHIROD KUMAR ROUT	14523/2024
275	D-WP(C)/45922/2024 WP(C)/ /	PURNA CHANDRA DASH MP	TAPAS KUMAR ACHARYA	14524/2024
276	D-WP(C)/45927/2024 WP(C)/ /	MAHESWAR ROUT MP	SUDHANSU SEKHAR JENA	14525/2024
277	D-WP(C)/45927/2024 WP(C)/ /	MAHESWAR ROUT MP	SUDHANSU SEKHAR JENA	14526/2024
278	D-WP(C)/45857/2024	DILLIP KUMAR SWAIN	PRANAYA KISHORE HARICHANDAN	

279	WP(C)/ / D-WP(C)/45950/2024 WP(C)/ /	MP AKSHYA KUMAR CHOUHAN MP	KSHIROD KUMAR ROUT	14527/2024 14528/2024
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